[Shri Bhupesh Gupta]

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have been informed in this House by some Members . . .

MR. CHAIRMAN: Including youras the familiar of the familiar

SHRI BHUPESH GUPTA: Call it demi-official. Now, Sir, here is the Leader of the House. He should be asked by you to state the position In view of the fact that this is a major crisis, this is a grave situation, when the Government which is sitting in these benches for all practical purposes not only lost its majority but has practically gone and when a large number of Ministers are leaving are we not entitled to know what is the state of affairs? Here is a copy of the letter which some Members have written to the Speaker saying that they are not Ministers. Probably the number is much bigger. Here is the list Sir. . . .

MR. CHAIRMAN: Why do you want to read out?

SHRI BHUPESH GUPTA: Mr. Charan Singh, Mr. Biju Patnaik, Mr. Bahuguna Mr. George Fernandes. Mr. Kaushik, Mr. Rabi Ray, Mr. Janeshwar Mishra, Mr. Narsingh, Mr. Ram Kinkar, Mr. Bhnu Pratap Singh, Mr Jagbir Singh-these are the names. Deny them, Will Mr. Bhanu Pratap Singh, deny it? Ask him. . . (Interruptions).

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): Sir . . . (Interruptions).

THE MINISTER OF HOME AF-FAIRS (SHRI H. M. PATEL): When did you, Mr. Bhupesh Gupta, stop beating your wife? .... (Interruptions) This is the question we are putting to you . . . (Interruptions).

MR CHAIRMAN: Now. Calling Attention. Mr. Shiva Chandra Jha . . . (Interruptions).

AN HON MEMBER: Sir. Mr. Bhanu Pratap Singh wanted to say something . . . (Interruptions)

SHRI N. K. P. SALVE Maharashtra): Sir, on a point of order . . . (Interruptions)

MR. CHAIRMAN: About your privilege motion, it is still under consideration I will consider it.

SHRI N. K. P. SALVE: How long will it take?

MR. CHAIRMAN: It will take some time more.

SHRI N. K. P. SALVE: After the Government is voted out?

CHAIRMAN: Don't worry. about the Government. You manage your own affairs.

SHRI BHANU PRATAP SINGH: I want to make it clear that there is no bases for the rumour that is being spread about my resignation from the Council of Ministers... (Interruptions).

SHRI BHUPESH GUPTA: Therefore, Sir, I tick off his name . . . (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI RAM KIN-KAR): Mine also . . (Interrup-

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): He has said that he has not resigned . . . (Interruptions).

MR. CHAIRMAN: Mr. Jha.

#### TO CALLING ATTENTION PUBLIC MATTER OF URGENT **IMPORTANCE**

To recurrence of Communal riots in Aligarh, Jamshedpur and some other places in the country and the steps taken of Government to meet; the situation

SHRI SHIVA CHANDRA JHA (Bihar): Sir, I beg to call the attention of the Minister of Home Affairs to the recurrence of communal riots in Aligarh, Jamshedpur and some other places in the country and the

178

steps taken by Government to meet the situation.

MR CHAIRMAN: Mr. Minister

[Mr. Deputy Chairman in the Chair]

HE MINISTER OF HOME AF-FAIRS (SHRI H. M. PATEL): Sir. it is a matter of deep regret that communal violence had reared its head once again in Aligarh on the 17th of June. Communal violence also manifested itself in West Bengal in the district of Nadia on the 21st of June and on the following days. Communal incidents similarly occurred also in Bihar in the district of Purnea. In Jamshedpur, the situation continued to be tense In all these cases we have been able to bring the violence under control, and although tension continues in all these areas, the situation is gradually becoming normal.

The details of these incidents and the steps taken are recounted in what follows:

Communal violence flared up again in Aligarh on the 17th of June, 1979. According to the information furnished by the State Government, District Magistrate, Aligarh had granted permission to construct Cinema Hall in August, 1976, When the construction work was almost complete some residents of the locality made a complaint alleging that a gate on the western side of the cinema would affect the privacy of the houses of adjoining locality. The objections of the local residents were duly required into by the Entertainment Tax Commissioner and the Divisional Commissioner. The Government after examining the reports from these officers and after satisfying itself that the objections of the local residents have been fully met, instructed the District Magistrate as licensing authority to exercise his discretion in the matter The proprietor was accordingly granted a licence. When the cinema opened on the 17th June, residents of the vicinity demonstrated and objected to the opening of a side exit gate. The

police dispersed the crowd and the leaders were taken to the police station for discussion. A crowd of about 300 to 400 persons assembled there and staged a demonstration. The police had to resort to a mild lathi-charge to disperse them. This was followed by a series of incidents of stabbing in which members of both the communities were involved. Curfew was imposed immediately and some prominent leaders of both the communities were arrested. The Chief Minister visited Aligarh on 25th June and held discussion with local leaders and district authorities.

As a result of the incidents stabbing, 14 persons belonging to both the communities have died and till 4th July, 1979, 779 persons have been arrested. The State Government has taken several steps to restore communal harmony. District administration has already held discussions with leaders of the minority community for bringing about communal amity. A separate meeting was also called to restore normalcy in which members of both the communities were invited. Peace Committees have been activised at the district mohalla level. Searches have made to unearth illegal arms. Units of PAC, CRP and BSF have been deployed in the city. State Government has also declared Aligarh city as a disturbed area under the Disturbed Areas (Special Courts) Act, 1976, Eight localities have been notifled under Section 15 of the Police Act for recovering the cost of maintaining additional police.

The Aligarh Muslim University which was closed earlier on account of the disturbances that had occurred early in May is being reopened in phases and it is hoped that it will be working fully very soon. For prompt investigation of the incidents and for apprehending the persons responsible for the reprehensible occurences which took place at Dadri and at Aligarh on 9th May and 10th May, 1979, it has been decided that the investigations should be entrusted to

180

Shri H. M. Patell

the CBI, which is expected to complete the tasks quickly.

The State Government has also sanctioned a further sum of Rs. 3 lakhs recently for relief/rehabilitation purposes of the riot victims of the incidents of 10th and 11th May, 1979.

The communal riot at Jamshedpur, as the Members are aware, occurred in April, 1979. This House discussed the incident on the 24th April, 1979, on a Calling Attention Motion. Because of these riots, 117 persons lost their lives and 333 were injured. 68 cases of arson have been registered by the police involving 372 houses and shops. During April, 1215 persons were arrested.

The affected persons were shifted to temporary camps where they were looked after. Commendable work was also done by private organisations. I myself visited Jamshedpur on the 13th April, 1979 and again on the 17th April, 1979 to review the situation

Though the intensity of the violence and its magnitude subsided from 16th April, 1979 stray incidents of stabbing and arson and bomb explosions have unfortunately continued because of rumours and clandestine meetings of lawless elements. The State Government has taken appropriate measures to contain the situation and to bring about normalcy.

Communal riot broke out in Karaighachi and 3 other villages in Chapra Police Station of Nadia district on 21st June, 1979. The immediate causes were a serious of dacoities in Hindu and Muslim houses, dispute over cattle grazing of cattle on private lands and inter-community marriage. The State Government deployed State Armed Police Units of Eastern Frontier Rifles BSF in the affected areas. Curfew which was imposed in Krishnagar town on 22nd June, 1979 has been

gradually relaxed. The State Chief Min.ster also visited badly affected villages on the 24th June, 1979. So far, on account of various incidents 23 persons belonging to both the communities were killed; 4 persons were killed in police firings. About 672 houses of both the communities were burnt. Till 25th June, 1979, 450 persons had been arrested. A sum of Rs. 5 lakhs has been sanctioned from the Chief Minister's Relief Fund for reconstruction of houses and other relief materials have also been distributed

Because of these communal incidents there had been an exodus of persons belonging to minority community to Bangla Desh. According to information furnished by the Etate Government, around 7000 persons belonging to minority community had crossed over to Bangladesh, in the wake of communal riot. Till 3rd July, 1979, 6977 Indian nationals belonging to the minority community have returned through the two reception centres at Bhatgachia and Hatkhola.

On 2nd July, 1979, a false rumour was spread about the molestation of some women and the district administration of Purnea deputed a section of armed force with a Magistrate to village Jabe under PS Bhawanipur as a precautionary measure. There were some cases of assault on sections of minority community. With a vew to control the situation, police opened fire and the mob dispersed. There were no casualties.

ADM, Purnea visited the village on the 2nd and 3rd July, 1979 and formed a Peace Committee comprising of important people of the locality including the village Mukhia. The Committee members assured that rumours will not be allowed to spread. 4th July about 12 noon, a mob of about 5000 collected on the outskirts of the village and set fire to a few huts and started shooting arrows as a result of which two persons died on the spot. One more person who was victim of arson succumbed to his injuries later on. Police fired 10

rounds of teargas to control the mob but this was not effective. Firing was ordered thereafter as a result of which one person died on the spot.

On the same day (4th July, 1979) in village Madhonagar under Dhamdaha PS, a mob indulged in arson. One person was killed and 5 injured. The DM and SP with armed force rushed to the spot. When the situation started deteriorating, the DM, Purnea issued orders to shoot at sight any miscreant/arsonist.

On 5th July, 1979 there were cases of arson in village Dabha, 31 huts were burnt and one person was found dead in an isolated place near village. On 6th July, there was trouble. When further the police reached there, about 2000 persons fled away 46 persons were arrested. On the same day 30 residential huts were set on fire in village Jameda in Rupoli P.S. The Police had to open fire in village Dhansarin in Bhawanipur PS to disperse a riotous mob as a result of which one person was killed and two injured.

No incident was reported on the 7th and the 8th July and thereafter. The situation is now a generally under control and vigilance is being maintained. Persons arrested so far exceed 507, number of persons killed 11, injured more than 17. In order to provide relief to the riot affected persons, Rs. 30,000 in cash and good worth Rs. 15,000 have been distributed.

Members are aware that the Jagjivan Ram Committee on Communal Harmony met a number of times to consider and recommend permanent measures for solving the communal problem in the country. Officers from the Ministry of Home Affairs deputed to different State capitals and sensitive districts known for munal troubles to review the existing administrative arrangements other measures in the field. I have recently drawn pointed attention of the Chief Ministers of the States and Lt. Governors of Union Territories

3

to the deficiencies noted in the field during these visits and I have requested them to take specific measures to remove the various shortcomings. A dialogue has been in tiated with State Governments already. The first such meeting was held in Delhi where the representatives of the Government of U.P. and Bihar were present. Another meeting is going to be held on 22nd July, with the representatives of Governments of Maharashtra and Gujarat. It is proposed to cover the remaining States in quick succession.

श्री शिव चन्द्र झा: उपसभापति महोदय. यह विषय जो मैं उठाता हूं या यह कहें कि हम लोग यहां उठाते हैं खशी सं नहीं उठाते हैं। इसमें कोई खशी नहीं होती। साम्प्रदायिक दंगे जो देश में हो रहे हैं उनको उठा कर कोई खुशी नहीं होती बल्कि दिल भरा रहता है, बहुत दु:ख होता है। बहुत तकलीफ होती है यह जानकर, यह पढ कर कि देश में ये घटनाएं श्रभी भी हो रही हैं। हाल में पूर्णिया जिले में जो कुछ हुआ उसके बारे में भ्रापने पढा भीर जो घटनाएं मैंने ग्रखबारों में पढ़ीं उससे बहुत तकलीफ होती है । बिहार की बागडोर इस वक्त एक डेडीके-टिंड सोशलिस्ट, समाज सेवक रामसुन्दर दास के हाथ में है। उनका तज़र्बा कम है शासन चलाने के लिये यह बात निर्विवाद है लेकिन उनकी भावनाएं इस बारे में बढ़ी हैं कि ये घटनाएं न घटें और पूरी उनकी तैयारियां हैं कि ये बातें न हों। लेकिन बावजद इनके ये घटनाएं घटती हैं भौर इन सब से तकलीफ बढ़ जाती है। ग्राप जानते हैं ग्रभी पीछे जमशेदपुर में दंगा हुग्रा। ईसकी चर्चा भी हम लोंगों ने की। फिर अलीगढ़ में हुआ। इसमें कितने दंगे हुए इसकी गिनना भी बहुत मुश्किल हो जाता है। कब नहीं होता है श्रीर क्या नहीं होता है यह भी कहना मश्किल हो जाता है। मैं यह कहना चाहता हूं कि मैं यह कोई खुशी से नहीं उठा रहा हूं। इससे मुझे कोई खुशी नहीं होती बल्कि तकली क होती है इन घटनाओं को देख कर के और इन घटनाभ्रों को पढ़ करके। पिछले जमाने में

## [श्री शिव चन्द्र झाने

अंग्रेजों के जमाने में जब यह घटनाएं होती शी तो स्वाभाविक था यह कहना कि अंग्रेजी जमाना है। अंग्रेजी लोग यहां पर हैं इसलिये यह घटनाएं हो रही हैं। हम यह कहा करते थे कि ये चले जायेंगे तो हमारी समस्याएं हल हो जायेंगी, कम से कम इस मसले पर तो जरूर। आखिर वे लोग तो चले गये लेकिन ये घटनाएं हो रही हैं। मैं आंकड़े नहीं देना चाहता हूं कि पिछले साल कम हुईं और इस साम ज्यादा हुईं या पिछले साल ज्यादा हुई और इस साल कम हुईं, हालांकि ये आंकड़े मेरे वास मौजूद हैं।

सरकार जो इसे टैक्ल करने के लिये, इसको रोकने के लिये कदम उठा रही है मैं देखता हं कि यह कदम कारगर कदम नहीं उठा रही है। ग्रभी उन्होंने जगजीवन राम कमेटी का उस्लेख किया। उसकी रिकमेंडेशन्स हैं कि जिन शब्दों में, जिन इलाकों में दंगे हों, साम्प्रदायिक दंगे हों उनको कैसे रोका आए। लेकिन मैं देखता हुं कि उनकी रिकमेंडेशंस भी ग्रास रूट्स में नहीं जाती। क्या वजह है कि वेबंगे एक के बाद एक होते जा रहे हैं। उसकी जह में यह रिकमेंडेशंस नहीं जा रही हैं। में कड्डना चाहता हूं कि ये दंगे, साम्प्रदायिक वंगे जो हैं घृणात्मक वंगे हैं। देश में जब इड़ताल होती है मजदूरों की तो मैं साफ कहना चाइता हं कि एक तरह से हम को खुशी होती है। इड़ताल मजदूरों का वर्थ राईट है लेकिन देश में दंगे जहां कहीं होते हैं ती वे कोई कराता है। मैं दिल से कहता हं कि यह उसका बेसिक पाप है। जो हिन्दुस्तानी करता है या कराता है वह बेसिक बुनियादी पाप करता है। देश की जनता के साथ विश्वासघात करता है। मुझे थोड़ा बहुत तुजुर्बा है दंगों को शांत कराने का कम कराने का। 1946 का जमाना था कि पण्डित जवाहर लाल नेहरू, जब बिहार में ग्राग फैल रही थी तो पटना पहुंचे हुए थे। सब लोग जानते ये कि असेम्बली में उनके कपड़े फाड़ दिये गये ये । कुछ तांगल लोगों ने, उनका कुर्ता, उनके फाड दिये थे। हम 10-15 सोशलिस्ट थे जो वहां इकट्ठे थे। वहां पर जयप्रकाश नारायण भी मौजूद थे। उन्होंने पण्डित जी के जाने के बाद एक दस्ता बनाया ग्रौर हम लोगों को गांवों में भेजा। मैं भी एक दस्ते में गया--बेग्सराय, मुंगेर ग्रादि इलाकों में गया। दोनों ग्रपों के बीच में काम करके देखा। दोनों में पागलपन था। वहीं पागलपन ग्राज भी है। यह बहुत घुणा की बात है। जितने कड़े से कड़े शब्द हों उन शब्दों में मैं इसकी कण्डम कपता हूं। लेकिन सवाल ग्राता है कि क्या ऐसा करने से काम चलेगा नहीं, ऐसा कहने से काम नहीं चल सकता । मैं यह कहना चाहता हं कि सरकार का यह काम है कि वह समाज को समृद्ध बनाये, लेकिन हम देख रहे हैं कि सरकार की तरफ से यह काम नहीं हो रहा है। हमारे देश में जो साम्प्रदायिक दंगे होते हैं ग्रीर जो सामाजिक विषमता है उसकी जड़ में ये सरकार नहीं जाती है भौर बास करके हमारा जो गृह मन्त्रालय है वह उसकी जड में जाने की कोशिश नहीं करता है। मैं समझता हूं कि इसके मुख्य रूप से दौ फैक्टर्स हैं। एक तो आब्जेक्टिव फैक्टर यह है कि हमारे समाज में आर्थिक और सामाजिक विषमताएं हैं। हमारी सामाजिक परिस्थि-तियों में बहुत बड़ा ग्रन्तर है जिनकी वजह से साम्प्रदायिक दंगे होते रहते हैं। जिस समाज में विषमता हो, अनइम्प्लायमेंट हो भौर लोगों में ग्रापस में मतभेद हों ग्रीर इसके साथ-साथ इकनोमिक इनइक्वेलिटी हो उस में इस प्रकार की घटनाएं होना स्वाभाविक है। हमारे बहुत से नौजवान जो बेकार होते हैं वे मिसकिएन्ट्स बन जाते हैं। यही लोग निहित स्वार्थों के हाथों में पड़ कर देंगे करवाते हैं। समाज के ब्रम्दर जो लोग स्टेट्स को मैनटेन करना चाहते हैं वे लोग इन लोगों का गलत फायदा उठाते हैं। इस प्रकार के साम्प्रदायिक दंगे सिर्फ हमारे देश में ही नहीं होते हैं ये दूसरे देशों में भी होते हैं। लेकिन वहां पर इनका रूप दूसरा होता है। भ्रौद्योगिक दृष्टि से विकसित कहे जाने वाले देश, प्रमेरिका .

ग्रीर इंग्लैंण्ड. इन देशों में भी रेशियल दंगे होते हैं। अमेरिका के अन्दर नीग्रोज भौर अमेरिकन्स में झगड़ा होता है। इसी प्रकार से अभी पिछले दिनों में यु०के० में साउथहाल में जो कुछ हुआ, वह सब को मालुम है। हमारे सामने सवाल यह है कि ग्रौद्योगिक दिष्टि से निकसित देशों में थी इस प्रकार के दगें क्यों होते हैं ? मैं समझता हं कि इसकी जड में समाज में जो इकनोमिक इनइक्वैलिटी होती है. समाज में जो सामाजिक और ग्राधिक विषमता होती है वही उसका मुख्य कारण है। हमारे समाज में जो बेकारी है ग्रौर जो सामाजिक ग्रीर ग्रायिक विषमता है उसकी तरफ हमारी जनता सरकार भी पूरी तरह से ध्यान नहीं दे पाई है। जनतापार्टी के मैनीफेस्टो में एक और बीस के अनुपात से सोलिंग फिक्स करने की बात कही गई थी, ले किन उसकी तरफ कोई ध्यान नहीं दिया गया है । हमारी सरकार मजदूरों की हडताल समाप्त करने के लिए भ्रौर रिजर्व बैंक के कर्मचारियों की हड़ताल समाप्त करने के लिए ग्रांडिनेंस जारी कर सकती है, लेकिन म्रायिक जिपमता को दूर करने के लिए तथा एक और बोस के अनुपात से सोलिंग फिक्स करने के लिए कोई ग्रार्डिनेंस जारी नहीं कर सकतो है। समझता हं कि इन दंगों के पीछे हमारे देश में जो बेकारी है ग्रौर जो ग्राधिक विषमता है वही इस की जड़ में है। जब भी हमारे नौजवान हम से मिलते हैं तो नौकरी दिलाने की बात करते हैं। यहां दिल्ली में जा कर हम से कहते हैं कि ग्राप हमें पालिया मेंट ष्टाउसके रिसेप्शन में काम दिला दीजिए। ऐसी स्थिति में मैं पूछना चाहता हं कि ग्राप बेकारो को दूर करने के लिए कोई कैश प्रोग्राम क्यों जारी नहीं करते हैं। ग्रापकी बेकारी को दूर करने की रफ्तार बहुत धीमी है। अप्रको इस दिशा में तेजी से काम करना चाष्टिए । धोमी गति से काम करने का नतीजा यह होता है कि ये लोग गलत हाथों में पड़ जाते हैं।

तीसरा ग्राब्जेक्ट्रिव फैंक्टर जो मैं समझता

हं वह यह है कि हमारी शिक्षा नीति बहत दोषपूर्ण है। मेरा कहना यह है कि हमारे देश की इकानोमिक नीति ग्रीर शिक्षा नीति में बनियादी परिवर्तन करने की आवश्यकता है। एक, दो, तीन, चार या पांच का जो सिस्टम है इसको पढ़ने की मैंने बहुत कोशिश की है, लेकिन यह मेरी समझ में नहीं ग्राता है। इमें अपनी एज्केशन नीति की बनियादी तौर पर सेकूलर बनाना होगा। मुझे श्रभी भी शक है कि हमारी शिक्षा नीति पूर्ण रूप से मेकूलर नहीं है। हमें अपनी शिक्षा को सेकूलर बनाना होगा। इस सम्बन्ध में मेरा एक सुझाव है ग्रीर यह मेरा व्यक्तिगत सुझाव है। मैं समझता हं कि तीन व्यक्तियों के विचारों को हमारे देश के नवजवानों भीर म्राने वाली जेनरेशन के बीच में फैलाया जाना चाहिए। मार्क्स डार्विन, श्राइंस्टाइन श्रीर गांधी. इन चारों को हमें बच्चों को बचपन से ही पढ़ाना होगा तभी देश में सेकूलर भावना बढ सकती है। परन्तु यह काम भी नहीं हो रहा है। ग्राप के कुछ ग्राबजिन्ट व फैक्टर्स हैं. कुछ परिस्थितियां हैं जिनके लिये ग्रापको ठीक से कदम उठाने की ग्रावश्यकता है। सबजेक्टिव फैंक्टर की बात यह है, बनियादी बात यह है कि ,ग्राप कन्वेशनल विजडम जिसको कहते हैं. गालब्रेथ का कन्वन्सल विजडम. उससे ग्राप ऊपर नहीं उठ रहे हैं। ग्रापको परिस्थित का मुकाबला करने के लिये कवैन्सनल विजडम से ऊपर उठना होगा भीर श्रांखे खोल कर समस्या की जह में जाना होगा। जब ऐसी परिस्थितियां म्राती हैं गोली चलाने की, लाठी चलाने की तो यह जो कन्वैन्सनल फैंक्टर्स है ग्रापको इसकी जड में जाना होगा। इसके लिये जब तक ग्राप जनता के प्रतिनिधियों को नहीं लेते हैं तो श्रापका जो यह कदम है वह इतना कारगर नहीं होगा। जनता के प्रतिनिधि इसमें बड़ा महत्वपूर्ण योग दे सकते हैं। जो ममाज में प्रतिष्ठित व्यक्ति हैं, जिनका समाज में प्रच्छा प्रभाव है, प्रच्छे एदों पर हैं उन लोगों की कमैटियां समितियां स्नाप

## to a matter of urgent public importance

### [श्री शिव चन्द्र झा]

बनाये, इस तरह के दंगा-फसादों को रोकने के लिये बनाइये। ग्रापके जो ग्रफसर लोग हैं वह तो जो करते हैं वह करते ही हैं। इन समितियों को मान्यता देकर भ्रलीगढ, जमशेद-पर जो सैंसेटिव एियाज हैं. वहां की नागरिकों की समितियां बनायें भ्रौर कम्यनल द्वारमोनी मिलीशिया भौर कम्यनल हारमोनी दस्ता ग्राप बनाये। वह जो ग्रापके पुलिस बाले हैं उनके साथ सहयोग करेंगे। ये नौ-जवान दंगा-फसाद रोकने के लिये उनकी मदद करेंगे। इसमें कुछ पैंसा खर्च होगा जरूर लेकिन ग्रापको यह करना चाहिए। देश में ग्रीर समाज में शांति लाने के लिये, कम्युनल हारमोनी यदि ग्राप सिटिजन लिये कमेटिया, सिटिजन समितियां भीर नौजवानों के बस्ते नहीं बनाते हैं तो इस समस्या को आप इस महीं कर सकते हैं। जब इस तरह की चीज होती हैं तो क्या होता है कि आप अपने भाफिससँ को वहां भेज देते हैं। भगर बहु मुस्लिम पापुलेशन है श्रौर किसी दूसरी कम्यनिटी का आफिसर है तो वह उसकी श्रोर से श्रांख बन्द कर देता है कि जो होता है होने दो। यदि मुसलमान भ्राफिसर है भौर हिन्दू एरिया है तो वह ग्रांख बन्द कर बेता है कि जो होता है होने दो बाद में देखा जायेगा। ये सब बातें होती हैं। ग्रापके कलबटर हैं, पुलिस कण्टोलर हैं ऊन सब में ये बीमारियां हैं परन्तु इस समय मैं इसकी तफसील में नहीं जाना चाहता। परन्तु यदि नौजवामों के दस्ते होंगे, सिटीजन कमेटियां होंनी, उन इलाकों में, तो यह जानकारी देते रहेंगे, पुलिस के साथ को प्रापरेशन करेंगे श्रीर गारण्टी श्राफ पीस, साम्प्रदायिक शांति की गारण्टी होनी। लेकिन भ्राप जड में जाते नहीं।

बूसरा भावजैक्टिय सॉज क्या है। इसके असाथा पुलिस स्ट्रक्चर के बारे में बात होती हैं। लेकिन मैंने पहले भी कहा भीर भाज भी क्यता हूं कि यदि पुलिस कमीशन ने इस बारे में रैंकमण्डेशन नहीं दी है तो भ्राप इस पर पुनविचार करें कि इसका **डैमोऋँटा**इज स्टुक्चर कैसे बनाया जा सकता है। ग्रखबार में मैंने देखा कि सी॰ ग्रार॰ पी॰ ग्रौर सी॰ माई०एस०एफ० का स्ट्रक्चर चेंज करने जा रहे हैं। यह सब तो है लेकिन ग्रापको इसको डेमोक्रेटाइज करना होगा। करने का मतलब होता है कि उसके जो हैड होंगे वे जनता द्वारा चने जांय। एस० पी०, डी० एस०पी०, म्राई०जी० ये जनता के प्रतिनिधि हों। आप मेरी बात को कान खोलकर सून ले मैं बड़े जोर से कह रहा हूं कि ग्राने वाला समय पुलिस का स्टक्चर बदलेगा ग्रीर ग्रापको इसको डेमोक्रेटाइज करना पडेगा। बिलकुल फासिस्ट आर्गेनाइजेशन है। यह केवल यहां की बात नहीं है बल्कि दूसरे मुल्कों में भी है लेकिन यह पर सेंटपरसेंट फासिस्ट ग्रार्गे-नाइजेशन है। इसको म्राप डेमोकेटाइज नहीं कर रहे हैं। तो सबजेक्टिव फैंक्टर्ज के श्रनसार श्राप कमेटियां नहीं बनाते हैं, नौ-जवानों का दस्ता नहीं रखते हैं। भापका जो पुलिस का इस्ट्रमेंट है उसको ग्राप डैमोक्रेटाइज नहीं करते हैं। इन बातों पर कदम नहीं उठाते हैं जिसका नतीजा यह होता है कि इस प्रकार के ढंगे फसाद होते हैं। फिर उसके बाट ग्राप जांच कमेटियां बनाते हैं वे रिकमेंडेशन्स देती हैं। फिर घटनायें होती हैं लेकिन आप जड में नहीं जाते हैं। इसलिए इन बातों को धापको पकडना होगा । मैं प्रांकड़े नहीं देना चाहता कि कहां पर कितने मरे, इससे कोई खशी नहीं होतो है, कोई कमाल की बात हो, ऐसी बात नहीं है। लेकिन मैं चाहंगा भाप इन बातों को सोचें। श्राप मन्त्री हैं। श्रापको तकलीफ नहीं है। हमको तकलीफ है। हमारा सिर झक जाता है क्योंकि हम सोशल वर्कर्स हैं। मैं दिल से यह कहना चाहता हूं कि हम लोग इस पर काम कर चुके हैं। जो कोई हिन्दुस्तानी दंगा करता है, करवाता है वह देश के साथ विश्वासघात करता है, गहारी करता है। इतिहास कभी उनको माफ नहीं

करेगा। माने वाले दिनों का इतिहास भी उसको कण्डेम करता रहेगा। हमने इसके लिए बहुत सी सजायें भोगी हैं लेकिन ग्राने वाले दिनों में फिर ये प्राइस, सजा भगतने के लिए तैयार नहीं हैं। इसलिए सारांश में मैं यह कहना चाहता हं कि कब्ल ग्राप कदम उठावें। जो मैं सुझाव दे रहा हूं वे एक किताब ग्रमेरिकन डाइलेमा जो गनार मिलडल द्वारा म्राज से 20 साल पहले 1952-53 में लिखी गई भी उसमें दिए गए हैं। इसी लेखक ने एशियन ट्रामा नामक किताब भी लिखी थी। श्रमेरिकन डाइलेमा में कम्यनलिज्म श्रीर रेशियलिज्म को कण्टोल करने के सझाव टिए गए हैं। वे कौन से सुझाव हैं जैसे कि मैंने कहा आव-जेक्टिबों फैक्टफ़्रें हैं परिस्थितियों को बदलना श्रीर सबजेक्टिव फैक्टर्ज में पुलिस धार्गे-शाइकोशन की बात है, इसमें परिवर्तन लाने की बात है। इन कदमों को जब तक हम नहीं उठायगे तब तक साम्प्रदायिक पीस की गारण्टी नहीं हो सकती।

मेरा सब से पहला सवाल यह है कि
को संसेटिव एरियाज हैं जैंसे जमशेदपुर,
प्रसीगढ़, पुणिया का इलाका या बंगलादेश
से जो भाए हुए हैं उन एरियाज को संसेटिव
एरिया डेक्लेयर करने के लिए क्या भापने
पास कोई योजना है? भलीगढ़ में दंगे हो
रहे हैं, होते रह गे भीर ऐसी जो जगह हिन्दुस्तान
में हैं क्या उनके लिए कोई खास कार्यक्रम
भापके पास है या नहीं, वह भ्राप बतावें?
भाप कनवंशनल विजडम से गाइडेड न हों,
भाप भपनी भीरिजनल विजडम लगाब
तब काम चलेगा।

मेरा दूसरा सवाल यह है कि संसेटिय एरियाज में भ्राप जनता को समितियां बनाने जा रहे हैं या नहीं? उसमें पीएल्ज मिलिशिया, जिसको नौजवानों का व्स्ता कहते हैं जो चौकी देगा, भ्रापके जो भ्रधिकारी हैं उनकी मदद करेगा, वह बनाने जा रहे हैं या नहीं? यह नौजवानों का दस्ता कम्यनल urgent public importance हामोंनी गार्डस जिसे ग्राप होम गार्डस कहते हैं, जो कम्युनल शांति का पहरेदार होगा, ऐसा ग्राप बनाने जा रहे हैं या नहीं, ग्रगर नहीं तो क्यों नहीं?

तीसरा सवाल पुलिस स्ट्रक्चर के बारे में है। भ्रापका जो नेशनल पुलिस कमीशन है उसमें यह बात है तो ठीक है ग्रगर नहीं है तो भ्राप इसको डैमोकेटाइज करने के लिए क्यों नहीं सोचते हैं डैमोक्रेटाइज, नौमिसिंग भ्राफ दी मेटर जिसको कहते हैं, जिसमें इलेक्टेड हैड हो, जनता द्वारा हैड चुना जाए, इसको भ्राप कर रहे हैं या नहीं इसे म्राप करेंगे तभी यह फासिस्ट मार्गेनाइजेशन जो है, इरमें ग्राप बुनियादी परिवर्तन कर सकगे। मैं यह जानना चाहता हुं भ्राप यह बनियादी परिवर्तन करने जा रहे हैं या नहीं। चौथा मेरा सवाल इकनामिक माब्जेक्टिव का है। भ्राज जो हो रहा है नौजवावों में, हमारा मैंनीफेस्टो कहता है कि ब्राप दो ही मुद्दों को उठायें। म्रामदनी पर हदबन्दी लगायें। मिनिमम एक भ्रौर मैंक्सीमम बीस हैं। इस एक भीर बीस के लिए ग्राप कौन से कदम उठाने जा रहे हैं। इसके बारे में ग्रापका क्या कार्यंक्रम है ?

पांचवां सवाल अनइम्प्लायमेंट के बारे में है। आप कहेंगे कि यह मेरे दायरे से बाहर की बात है। बड़ा अच्छा है जैसे आपने उस दिन कहा कि पंजाब ने पुलिस का जल्दी से मान लिया इसलिए यहीं से बीमारी फैली। इक्नामिक आब्जेक्टिव के फैक्टर होते हैं, साइक्लाजिकल फैक्टर होते हैं। पंजाब सरकार ने मान लिया इसलिए एसे हुआ, हवा फैल गयी आदोलन हुआ? प्रधान मंत्री ने कहा कि कोई नेता उकसा नहीं सकता है यदि आब्जेक्टिव न हो। इसलिए आप अनइम्प्लाय-मेंट को खत्म करने के लिए कौन सा कदम उठाने जा रहे हैं?

ग्राखिर में, मैं कहना चाहता हूं कि एजूकेणन की नीति में बुनियादी परिवर्तन

### [श्री शिव चन्द्र झा]

हो उसको सेक्युलर बनाया जाय । मैं इससे और ग्रागे बढ़कर यह कहता हूं कि सुबह प्रातःकाल ग्राल इंडिया रेडियो जो खोलता हं तो भक्ति गान 'मैं माखन नहीं खाऊंगी' या बालकाण्ड से शुरू होता है। यह सब जितना है ये सब चीजें वहां चलती हैं। तो शिक्षा की नीति को भ्रापको सेक्यलर बनाना होगा और सेक्यूलर बनाने का मतलब में फिर कहना चाहता हूं कि मार्क्स, ग्राइंस्टीन, गांधी इन तीन-चार की कम्प्लसरी एजुकेशन हो, बचपन से लेकर हायर एजुकेशन तक इस द्ष्टिकोण को लेकर हो । मैं मानता हं कि बावजूद इस शिक्षा के हमारे समाज की बनावट एक ऐसी है कि उसमें यह भावनाएं देर में . जगती हैं। लेकिन सेक्यलर बनाने के लिए जड़ से आप शिक्षा की नीति बनायें इससे मानस बदलेगा और जिससे ये सब बातें धर्म वगैरह को लेकर नहीं होंगी । इस मायने में मैं पंडित जवाहरलाल नेहरू को म्रादर्श मानता हं। पंडित जवाहरलाल नेहरू का शिक्षा के बारे में क्या स्टेंड था। ग्रगर यह मानें ग्रौर उसके मताबिक शिक्षा की नीति में परिवर्तन करें या कदम उठायें तो मैं गारण्टी देता हूं कि स्राने वाले दिनों में न जमशेदपूर होगा, न निदया श्रीर न अलीगढ़ होगा, कुछ नहीं होगा, स्नाप मुक्किम्मल शान्ति से बैठे रहेंगे। यहीं मेरे सवाल हैं।

SHRI H. M. PATEL: Sir, hon'ble Member has covered a very wide field. So far as these communal disturbances are concerned, I think I entirely agree with him that it is a matter to be greatly deplored and we must do everything possible to see that they do not recur. like him I think we are also greatly puzzled as to what steps we can take so that they never happen again. We are making our efforts so far as this development to which I made a reference is concerned. A Committee was constituted precisely for that purpose, the Jagjivan Ram Committee.

We are trying various machineries to see that law and order can be enforced so that trouble does not take place. We are also considering other measures. The hon'ble Member referred to measures like economic measures which means removal of unemployment, bringing in economic equality and the policy regarding education. On these basic questions the Government in their respective Ministries are taking steps for this purpose. In fact one of the basic tenets of the Janata Party's policy is with regard to the removal of unemployment which is at the base of removal of poverty.

So far as economic equality is concerned, that again is something which must be aimed at but it canont be achieved in a short time. In the same way we have a new policy of education which has only recently been announced. It is to be tried out to see how far it will succeed. Certainly, its aim again, is to see that secular ideas are fostered. Unfortunately none of these things has so far been successful. The suggestion then was that in sensitive areas we should take sepecial steps. We are taking special steps in the sensitive areas for tackling these things through having peace committees, all-community peace committees and other methods of seeing that the people can live together in harmony. There was a reference to the National Police Commission and it was said that there democratisation. I must should be say that I have not understood what the hon. Member really desires. he means that there should be elected head of the police organisation, that is something which I do not think the Government is yet ready to consider. But certainly we do wish to see that the police is a satisfied force, the police is a more understanding force and better trainnd so as to understand also the problems of the people so that they may tackle thsee whenever communal disturbances occur, in a more understanding manner. I am afraid, beyond this there is nothing that I can say

श्री भिव चन्द्र आ : पूर्निया के लिये क्या है ?

SHRI H. M. PATEL: About Purmea there is nothing that I can say. It is a very vague argument.

श्री किन कि हा: ग्राप क्या वहां जांच करायेंगे ? वहा जो बातें हुई हैं ... (Interrugtions) वहां श्री भीम सिंह कांग्रेस का प्रेजीडेंट है (Interruptions) क्या ग्राप इसकी जांच करायेंगे ?

SHRI H. M. PATEL: Yes, yes.

श्री रामानन्द यादव (बिहार): ग्राप जिम्मेदारी के साथ बात करिए।

SHRI H M. PATEL: That is true. Of course, it is being inquired into. In Purnea the start of the trouble was a false rumour which was said to have been started by the local Congress (I) President.

श्री रामानन्द यःइव . श्रापको गम्भीरता से बात करनी चाहिये ।

SHRI H. M. PATEL: I am saying . . .

SHRI RAMANAND YADAV: I say, you are a Minister and you have been a good administrator. You are relying only on the report of the officers who want to blame the Congress (I).

SHRI H. M. PATEL: I have not said anything more. This is the position. (Interruptions). I do not see why you are saying this. I have never said anything...

SHRI RAMANAND YADAV: You are saying the President of the Congress (I) there . . .

SHRI H. M. PATEL: If the question is specific

श्री रामानन्द यादव श्राप जनसंघ का नाम नहीं लेते ... अपने प्राप्त करा because you are sharing power with them. You fear them.

SHRI H. M. PATEL: This is the report. I am very sorry, I cannot

help it. I have been asked a question and I have to give an answer. But let me clear the whole thing out. I have not said that it is proved or he is guilty. I have merely said that this is said. An inquiry will be made. Surely to that question I must give an answer. I have not said whether it is so or it is not so

DR. RAFIQ ZAKARIA (Maharashtra): Mr. Deputy Chairman, Sir, this subject is in a way becoming so hackneyed that year after year, session after session we talk, we listen, we disperse and instead of it being ressolved it gets more and more aggravated. There is a complete sense of frustration. And today, Sir, when you have very kindly agreed for the discussion, nature has gone against us. There is a no-confidence motion in the other House; most of the people have gone there; attention of the whole country is diverted to that House and from the information that we have got, the Government itself has become a minority Government, with God knows how many of the Ministers having quit. And there is the information that even the President has been approached saying that this Government being a minority Government, any recommendation made by this Government is not binding on the President. Whatever that be, I am only unhappy that this discussion should have come on this day. Of course what is happening there is of greater significance. I can't deny that. But as one who is sad about what is happening, as the previous speaker said, I wish we could generate more seriousness about matter. I was rather disappointed by the reply given by the Home Minister. It is the same stereotyped reply given by the police officers narrating superficial incidents, some rumours narrating superficial something, dents, burning of cow being prevented, some being thrown into mosque, some temple being desecrated. But are these the real causes of what has been happening all these ويعصمونهم أنحتهم والمراد والمراج المسي

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years? And in this matter I do not want to single out this Government or that Government. We have all failed in tackling the problem. We have all failed despite all our protestations of secularism. It sounds so hollow, now, which makes us really wonder whether we are capable a secular State. Sir. I have been a Minister for more than 15 years There have been Presidents belonging to my community, there have been Central Ministers. Chief Ministers of my community, but the people down below are asking, what is the use of all this if our lives are in danger? And it is from that point of view that I beseech the majority community to shed the past prejudices. Unfortunately, the Hindu-Muslim problem has had a historical background. I feel I will be listened with some attention because I one of those who as a young man fought against the pernicious twonation theory and suffered for it.

#### SOME HON. MEMBER: Why?

DR. RAFIQ ZAKARIA: Because I do not believe in it. But it is not belief alone which is going to create the situations which are necessary. We will have to understand what the realities are which are creating these kinds of situations. And isn't it matter of shame that the Father of the Nation gave his life so that these secular foundations should be properly stengthened and even after more than thirty years what we find that the situation is becoming worse. Sir, various riots have been taking place every now and again. I do not want to go into the figures. As have said in the past, I do not want to go into this. Unfortunately, whole intelligence apparatus is motivated and so oriented that what happens is that we still look these problems in the same hackneyed, stereotyped background.

Mr. Jha referred to various other aspects. What has to be borne mind by this Government-by

any Government-is that the cause of all these things is the mentality of a certain section which is determined to see that secularism fails in country, which has been propagating a philosophy of hatred so that Hindus and Muslims are always kept apart. kept separate, kept divided. And, Sir. when the emotional aspect gets removed, when the historical recede into the background. the earlier causes hold no good, some other new causes whipped out so that somehow  $\mathbf{or}$ other same communal hatred is allow-

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to prevail. The riots eđ 1 P.M. that took place during the davs of communal politics before the partition of the country, the riots that are taking place now and the riots that have again recurred after the break up of Pakistan, are not of the same character and of the same kind. We will have to clearly understand why the causes change and the characters change but still the hatred remains. The hatred remains because there is a certain section among our which is committed to seeing that this hatred is not allowed to be eradicated.

There was tremendous hope among the Muslims when the Janata Party came to power because they believed that the Congress having failed curb and control these riots, because of the new alliance between the RSS and the Jamat-e-Islami the atmosphere of hatred would pear for some time. And for a few months so long as the euphoria lasted, if you will see the situation in India, there was some basis for that hope. But, Sir, lepers do not change their colours; they come into their own. And that is why you find that not only have the riots started curring but there is more and more aggravation of the communal situation. That is a matter of shame and that is a matter of regret for us; matter of shame because despite all the resources at our disposal, what have we been doing? In this regard, Sir, I would like to quote from a note

submitted by Mr. K. F. Rustamji, one of the seniormost and highly respected police officer, to the same Jagjivan Ram Committee to which the Home Minister referred. Sir, there is very significant analysis of the riots that have taken place for the decade or so. And I am quoting it so that we may dispassionately and understand it for I objectively believe that there are very among us who really would like to see that this communal hatred is allowed to prevail. But whether like it or not, the secular forces India, as Lok Nayak Jayaprakash Narayan has repeatedly said, always become timid before the communal forces.

Calling Attention

SHRI RAMANAND YADAV: You help them to come in power.

DR. RAFIQ ZAKARIA: I would not exonerate ourselves. I do not want to bring in politics into this question. This is an issue which has to cut across political considerations. This is what Mr. Rustamji says:

"This is why a riot does not occur in a sleepy little village of U.P. where all suffer equally, nor in a tribal village of M.P. where all live safely in their poverty. It occurs in Muradabad where the workers have built up a good industry—it occurs in Aligarh lock-makers have made good-it occurs in Bhiwandi where powerloom rivalries poisonous-it аге occurs in Hattia and Ahmedabad and Hyderabad and Jamshedpur where there are jobs to get, contracts to secure, houses and shops to capture -it occurs in Agra and Ferozabad, and in all the other towns where economic rivalries are serious, have to be covered up with cloak of communalism.

In all these places the economic reasons are the compelling ones. But unskilled administrators find false explanations to make out that

Muslim aggressiveness started the riot, as if this was sufficient to justify all the damage done."

I do not want to completely exonerate the Muslim communalists if they had been guilty of any such generation of hatred. What are the facts? The facts are that in every riot recent times the sufferers at the hands of the rioters are mainly Muslims, and the police who are supposed to protect them, they also launch attacks the Muslims and more Muslims are killed at the hands of the police than even at the hands of the rioters. This is the tragedy. That is why say: What is the idea of your coming Ministers, somebody becoming President, somebody becoming a Central Minister, somebody becoming a Chief Minister, when 99 per cent of your own people are living in danger and in these atrocious conditions? It is this which has to be understood. And that is what has not been understood, because we bureaucratised the whole approach to communal riots. I cannot expect anything more from the Prime Minister, Morarji Desai. His approach is that of a fire brigade. He does not want communal riots as he does not want fire. So he waits for a riot to take place as the fire-brigadewallahs wait for a fire to take place and the moment the sounding is done, the brigade goes. It quenches the fire, comes back, again waits for a to take place somewhere else. is the approach, for he is more bureaucratic than the worst of bureaucrats. That is why, despite all this talk of his administrative efficiency, more and more riots are taking place; despite all the commitments that the Janata Party made in its manifesto, he has failed in implementing them. causes which are leading to this situation year after year, month after month, are not being understood. Things which in the past never occurred, are occurring now. At least in the past when the fire brigade went, it was able to control the fire and there was no more fire. But here Aligarh is a classic example: The fire brigade goes; the fire is extinguished; by the time the fire brigade has gone back, another fire place: again the fire brigade goes, and so on. What is all this? Does it not show that this Government is incapable of controlling even a minor incident, that this Government failed so miserably? The Home Minister with all his rich bureaucratic background, comes forward and trots out the same kind of reasons. question to him is: Are these not the same reasons given year after year, every now and again? Where has this kind of understanding let us to? To more and more riots: Will you not problem. go into the root of the The Jagiivan Ram Committee was appointed more than a year ago. It has met. It has had three meetings. This is a serious matter. ment of committees is done in order to shelve the issues, not to solve them. What was expected from the Jagjivan Ram Committee? It should givn more urgent and serious thought to the solution of this problem. could have met for a few days together and tried to thrash out the problem. Why send officers to find more facts? What more facts you We know what are the facts. intelligence officers are in collusion with those forces which want maintain and perpetuate this hatred between the two communities. police officers are made to stand: Kill Muslims and your promotions will be secured. Why don't you go into these facts and realities? That is why I am quoting again conclusion of Mr. Rustamji, one of of our fine officers and who is even today a member of the National Police Commission. This is what he says:

I point my finger unhesitatingly against our administration which is breaking down at a terrific rate, which does not have the talent, the support, the well prepared security schemes, the resources, the laws,

urgent public importance
the manpower and not even the
confidence which would enable it
to look below the surface and uncover the true causes of communal
rioting and deal with it effectively.

Mr. Rustamji wrote this on 31st May. Today the situation is worse and there is complete collapse of the Government. Never before a no-confidence motion has come at a time when the greatest threat to the existence of any Government could have been more genuine and real.

What should I ask the Home Minis-I do not know whether he may be there tomorrow or not. But what I would like to plead in this House is Forget the Home Minister. We are a sovereign body. Forget that we belong to this Party or that Party. That is not important as far as this question is concerned. It is a matter of national concern and we have got to make a determined effort to that the causes for which the Father of the Nation laid down his life and the foundations on which our Republic is built are still safe. Because of the bunglings of these people and because of the wrong approaches bureaucrats and because of the erroneous training given to our police officers and policemen, we should allow the future of our country to be jeopardised.

SHRI H. M. PATEL: It seems the Member has no desire to have any reply from me since he is sure whether I will be here tomorrow. But I would like to tell him that I am as greately concerned as he is about this question. I have also read Mr. Rustamji's article. Mr. Rustamji a member of the Jagjivan Ram Committee of which I am also a member. We are doing our best to find some answer to this question. Perhaps my friend may also have another article by Mr. Rustamii in which he described on how trivial questions communal riots taken Some trivial incident takes place. Immediately a whole structure is built around it, rumour

spread and trouble starts. Just like this the trouble started in Purnea. A totally false rumour is spread. Whoever spreads it, it leads to communal riots and loss of large number of lives, property and also causes human suffering. It is also a fact that this not a major reason and it is not really for serious reasons also that occur. But, ultimately, there is the economic cause also as has been said in Rustamii's analysis Economic causes are also the major causes for these riots. It is not easy again to take steps to see that these riots do occur at all. But what one can do is to try and see that gradually these are rooted out. After all, my honourable friend said that for thirty years we have been struggling, whatever may be the Government. But we have not so far succeeded in this. I can assure you that this Government certainly fully aware of the seriousness of this matter and would like to do everything possible to see communal riots, communal disturbances, do not occur and would welcome any suggestions and any constructive suggestions that they can offer would be welcomed. In fact, this is precisely what the Jagjivan Ram Committee is attempting to do. So, my honourable friends, you can see that in spite of all his magnificent analysis argument that he has put forward as to what is happening, what is most desirable, he has no definite solution for this matter. The answer again is that it is the mental attitudes which have to be changed. I agree him also. That is also one of reasons. But he said, of courseunfortunately he said that and although he said it. I think he was not politicising it and he could not help saying—that there are certain sections of people who have these mental attitudes. I think it may be certain sections. But I can only say there is no doubt that it is mental attitudes, wherever they may exist, which are responsible for this trouble and we have to try through various means, education and others,

to see that these stopped or removed for good. Well-meaning citizens who feel that this sort of thing should have been done are willing to get together and try to do this, they are not doing it. We are not doing it. We are talking about it only. something terrible happens, we say: 'Yes. Why not let us all get ther, discuss this thing and find out the ways and means of doing it?'. We ought to do this thing. We must know the sensitive areas. There are certain areas like Aligarh. happened there. But he does not realise-he has forgotten perhaps-that Aligarh has been the place where communal disturbances have occurred again and again, year after year. There may be some reasons Why? for that. Certainly, it is a place where disturbances happen and there are other areas also where they happen.

AN. HON. MEMBER: Jamshedpur.

SHRI H. M. PATEL: For many years it happened there and then it discontinued for a certain period of time. Jamshedpur, certainly; but not in the same sense as Aligarh in the history of communal disturbances. I entirely agree with the honourable Member that we must do all that we can for this. But I have no complete answer to that nor does he. We must all put our heads together and find a solution.

श्री उपसभापति : ग्रव सदन की कार्यवाही सवा दो बजे तक के लिए स्थगित की जाती है।

The House then adjourned for lunch at nineteen minutes past one of the clock.

The House reassembled after lunch at twenty one minutes past two of the clock, Mr. Deputy Chairman in the Chair.

MR. DEPUTY CHAIRMAN: Mr. Bhupesh Gupta is not, here. Mr.

Kadershah is not here. Mr. Ramanand Yadav.

श्रो रामा स्ट यादवे महोदय, यह बहुत खि की बात है कि देश में आज भी इंगे हो रहे हैं। यह सभी भारतवासियों के लिए बड़े दुख की बात है। हम इस बात पर जाना चाहते हैं कि इस देश में ग्रंग्रेजों के पहले दंगे कैंसे होते थे, क्यों होते थे ग्रौर कौन करवाता था। फिर हमें आजादी मिली और एक पार्टी का शासन 30 वर्षों तक रहा। 30 वर्षों के अन्दर कितने दंगे हए, किस ने करवाए श्रीर **ए**नकी रोकयाम के लिए क्या प्रयास किया गया और हिन्दु-मसलमान एकता के लिए उस इल ने क्या किया और उस पार्टी का शासन जाने के बाद जनता पार्टी का जो प्रशासन भाया उस प्रशासन ने इस देश में साम्प्रदायिक इलों को बल दिया या नहीं । जनता पार्टी के सत्ता में ग्राने के बाद इस देश में कि तने दंगे हुए, कितने भायानक हुए श्रौर साम्प्रदायिक दलों को इस जनता पार्टी के कारण इन दलों को बल मिला या नहीं। ग्राज जब दंगे देश में हो रहें है। जनता पार्टी के सत्ता में भ्राने के बाद यह कौन करवाता है, किन शक्तियों का हाथ है भौर उस में किस तरह के परिवर्तन इंगों में हुए हैं। उपसभापति महोदय, ग्राप जानते हैं जब ग्रंग्रेनों का राज्य यहां पर था तो उन्होंने देश पर शासन करना था। इस देश में हिन्दू भीर मुसलमान, यह दो बड़ी जातियां थी, साम्प्रदाय थे। इन दो में को लड़ा कर वे चाहते थे कि यह लड़ते रहें ग्रौर उनका प्रशासन इस देश में बना रहे । इसलिए उस समय जो दंगे होते ये वह सरकारी मशीनरी करवाती थी । ग्रंग्रेजी सरकार करवाती थी। सब से पहला दंगा, श्रीमन्, मुझे याद है, बम्बई में हुम्रा था जिसमें एक मन्दिर में गाय का मांस किसी दूसरी ही जाति के लोगों से, मुसलमानों से नहीं, श्रंग्रेजों ने कटवा कर बंटवा दिया था । उस समय एक ग्रंग्रेज बम्बई का कमिश्तर बा। फिर दंगा फ्लोयर-ग्रप हुन्ना।

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urgent public importance इसी तरह से देश के भौर इलाकों में म्रंग्रेजों के जमाने में दंगे प्रशासन के माध्यम से होते थे। उस समय का प्रशासन भ्रपने राज्य को कायम रखने के लिए हिन्दू और मुसलमानों की एकता को कभी होने नहीं देना चाहता था। यह देखा गया, ग्राप भी जानते हैं, उस के बावजद भी इस देश के मसलमान और हिन्दू ईसाई और पारसी. जैन तथा सिक्ख धर्मावलम्बियों ने मिल कर उस ग्रंग्रेजी सल्तनत को खदेडा. इस देश से बाहर निकाला । मुझे श्रफसोस है जब मैं डा॰ भाई महावीर की बात सून रहा था जमीतल-उलेमा के लोगों के ऊपर उन्होंने इस तरह की बात कही कि उन्होंने ग्राजादी की लड़ाई में भाग नहीं लिया। ऐसा नहीं है इतिहास में उनका इस ग्राजादी की लड़ाई में बहुत बड़ा हाथ रहा है। जो लोग गदर का इतिहास जानते हैं, खिलाफत भ्रांदोलन का इतिहास जानते हैं, जो भारतवर्ष का कांग्रेस का इतिहास है जिसको लेकर इस देश की भ्राजादी की लड़ाई लड़ी गई भ्रीर जो उससे गुजरे हैं वे जानते हैं कि किस तरह से इस देश के मुसलमानों ने इस देश की ग्राजादी के लिए किसी भी हिन्दू से किसी भी दूसरी जाति के लोगों से पीछे काम नहीं किया। बटवारे के बाद भी पाकिस्तान के खिलाफ इस देश के मुसलमानों ने जो कुर्बानियां की हैं, वे कम नहीं हैं। वेकिन मैं ग्रंग्रेजों के जमाने की बात कह रहा हं, समय भी मुसलमानों की कुर्बानियां देश की ग्राजादी हासिल करने में कम नहीं थीं । कांग्रेस सत्ता में श्रायी, कांग्रेस ने कोशिश की ग्रीर उसमें उसे मिली । उसने इस देश में धर्म निरपेक्ष राज्य कायम किया इसकी बुनियाद डाली भौर उस ब्नियाद के उसूल को महेनजर रखकर श्रपने सारे प्रशासन की कार्यवाही को किया ताकि पिछली ऐतिहासिक हिन्द मुसलमानों की खाई पड़ी हुई थी, अंग्रेज इतिहासकारों ने, ग्रंग्रेजी जमाने सं इतिहास के लिखने वालों ने जो हमारे इतिहास को गलत ढंग से लिखा था, उसको दूर किया जा

सके भीर वह खाई पाटने की कोशिश की। कांग्रेस को बड़ी ही सफलता मिली । ग्राप देखेंगे कि 30 वर्षों के ग्रन्दर जो दंगे हए वे बहुत ही नगण्य थे । हिन्दू मुसलमानों में एकता हुई । मुसलमानों को राजकाज में बड़े से बड़े म्रोहदों पर रखा गया उनमें विश्वास श्राया कि इस देश की माइनारिटी का मुसलमान इस देश का राष्ट्रपति बन सनता है, इस रेश की सर्वोच्च मिलिटरी कमांड का सेनाध्यक्ष बन सकता है। इस देश की जुडीशियरी का सुप्रीम बन सकता है, इसके ग्रलावा ग्रौर कोई भी संस्था या सरकारी महकमा ऐसा नहीं था कांग्रेस के शासन में जहां भ्रच्छे से भ्रच्छे भोहदों पर माइनारिटी के लोगों को न रखा गया हो। जन्हें स्थान दिया गया । एक ऐसा वातावरण कायम हो गया कि साम्प्रदायिक भावनाम्रों, दलों का लुप्त होना शुरू हो गया, बिल्कुल नहीं रहा। श्रफसोस है कि देश का बटवारा हुन्ना, बटवारा होने से इन साम्प्रदायिक दलों को बल मिला। शुरू होती है ताकत मिलना इनको पार्टीशन से । यह हमारी ही बात है। इस देश के जो साम्प्रदायिक दल थे जैसे हिन्दू महासभा, जमीयत इस्लाम या श्रीर संस्थाएं उनको तो कोई भ्रार्थिक कार्यक्रम था नहीं जिसके बल पर वे जनता के हृदय पर बैठते । उनके पास तो एक ही धार्मिक भावना है जिसका व्यवहार करके कट्ता पैदा करके ग्रपने-श्रपने स म्प्रदायों के बीच श्रपना श्रसर रख सकें। कांग्रेस ने इन साम्प्रदायिक तत्वों के ऊपर 30 वर्षों में काफी रूप से कड़ाई की, उनको पनपने नहीं दिया । श्रापने देखा इतना प्रयास करने के बाद भी राज्य सत्ता में कहीं भी इन दलों को कांग्रेस पार्टी ने सेफ करने की कोशिश नहीं की। लेकिन जब कांग्रेस का शासन का ग्रन्तिम चरण था ग्रीर इस देश के सभी साम्प्रदायिक दल सेक्युलर, सी० पी० प्राई० (एम) भीर दूसरी पार्टियां सब मिल करके कांग्रेस को सत्ता से हटाना चाहते थे तो एक ऐसा व्यक्ति इस देश में उभरा जिसे म्नाप

लोक नायक जयप्रकाश नारायण कहते हैं ।
मैं ऐसा नहीं मानता हूं कि वे लोक नायक थे।
उसने देश के साथ बहुत बड़ गहारी की,
धोखा दिया . . (Interruptions)
सेक्यूलरिज्म के साथ

डा॰ भाई महाबीर (मध्य प्रदेश) : कुछ सीमा में रहिये, मर्यादा में रहिये ।

श्री रामानन्द यादव : मैं मर्यादा में हं। मैं साबित करूंगा जयप्रकाश नाराय ग जी ने जितनाइस देश का बुरा किया उतना किसी ने नहीं किया है । मैं बताता हुं यह बात सही है का म्राप इस बात इन्कार कर सकते हैं कि इन साम्प्रदायिक दलों को जयप्रकाश जी श्रांदोलन में प्रतिष्ठा दी । इसलिए दी उनकी ता तों क लेकर वे कांग्रेस पार्टी की सत्ता को खत्म करना चाहते थे। हिन्दुभ्रों के जो साम्प्रदायिक दल, जनसंघ, ग्रार०एस० एस० को एक झण्डे के नीचे, फि: जमीयते इस्लामी को उस झण्डे के नीचे, फिर सी०पी० (एम) को उस झण्डे के नीचे ग्रीर फिर ध्रकाली दल को उस झण्डे के नीचे तथा दूसरे दल जी ये जो कांग्रेस से झुब्ध ये, सब को इस झण्डे के नीचे कर दिया। किसी का विचार एक नहीं, किसी का मन एक नहीं, किसी का सिद्धान्त एक नहीं, किसी का कार्यक्रम एक नहीं, उस भ्रादमी ने देश में एक ऐसा वातावरण पैदा किया. जिस वातावरण से ग्राज इस देश का भला नहीं हो रहा है। ग्राज उन्हीं कारण है कि म्राज सत्ता में जनता पार्टी में जो लोग ग्राए हैं, वे कौन हैं। श्राज दंगा कौन कराता है ? श्रापके लोग कराते हैं श्री राज नारायण कहते हैं कि दंगा कराते हैं श्रार०एस०एस० के लोग, जनसंघ के लोग ।

ग्रलीगढ़ का दंगा ग्राप ले लीजिये। ग्रलीगढ़ के दंगे में कौन ग्रादमी थे ? [श्री रामानन्द यादव]

नवमान साहब पकड़े गये, जनता पार्टी के सात सदस्य गये। उनकी, फाइंडिंग्स बी कि साहब दंगा जनसंघ ने, ब्रार०एस० एस० ने कराया है। फिर मधु लिमये साहब ने कहा कि जनसंघ ने दंगा कराया है।

डा० भाई महावीर : वे फाइंडिंग्स भापने पढ़ी हैं जिनकी भ्राप बात कर रहे हैं या यूंही जो दिमाग में भ्राता है बोलते जा रहे हैं।

S-3 🕌 श्री रामानन्य यादव : जमशेदपुर में रायट हुए । वहां किसने दंगा कराया था ? भ्रार० एस० एस० ने । दीना-नाथ पाण्डेय ने किया था । वह दंगा इसलिये कराया गया था कि श्री कर्प्री ठाकूर की वर्नमेंट को खत्म कर देने के लिये कम्युनल रायट कराम्रो ताकि उसकी गवर्नमेंट खत्म हो जाए । यह तो गलत बात है । स्टेट मशीनरी दंगे कराती है। मैं खुलेश्राम चैलेंज देकर कहता हूं कि श्री कैलाश मिश्र जो बिहार में श्री कर्पुरी ठाकुर की गवर्नमेंट में फाइनेन्स मिनिस्टर थे भौर म्राज भी हैं, उन्होंने डिस्ट्क्ट मजिस्ट्रेट को फोन से यह कहा कि प्रोसेशन जावगा तो उसी रास्ते से जायेगा, तुम प्रोसेशन को जाने दो, रोको मत। क्या इस बात से भ्राप इन्कार कर सकते हैं कि श्री दीनानाथ पाण्डेय जन संब पार्टी का नहीं है ? क्या इस बात से कोई बद्धिजीवी ग्रादमी इन्वार कर सकता है कि जन संघ के सत्ता में श्राने के बाद भ्रौर पार्टियों के साथ हर राज्य में शेयरं करने लगे सत्ता, तो जितने साम्प्रदायिक दल थे उनको बल मिला । भ्राज गांव-गांव में भ्रार० एस० एस० की शाखा खुल गई है। प्राज सारा प्रौढ़ शिक्षा का पैंसा धार० एस० एस० के लोगों की पाकेट में जाता है.

श्री स्लतान सिंह (हरियाणा) : बहुत बुरी बात हो रही है भाई ।

डा० भाई महावीर : सारा प्रौढ़ शिक्षा का पैसा ग्रार० एस० एस० को दे दिया गया क्या ?

श्री रामानन्द यादव : जवाब देंगे कि किस माध्यम से प्रौढ़ शिक्षा का पैसा खर्च होता है । यह बात किसी से छिपी हुई नहीं है । ग्राप के मध्य प्रदेश में किस तरह से पैसे का दुरुपयोग हो रहा है ।

डा॰ भाई महाबीर : ऐसे पैसा खाने का घंघा ग्रापके यहां ही होता है।

भी रामानन्व यादव : सत्ता में ग्राते ही किस तरह से युनिवर्सिटियों के प्रोफेसरों को जो जन संघ के विचारों से मिलते-जुलते नहीं है, उन्हें धडल्ले से निकालना शुरू किया और इतिहास को री-राइट करना शुरू किया । मेरा तो एलीगेशन है कि दिल्ली के सेक्रेटेरिएट के शिक्षा विभाग में फारेन मिनिस्ट्री से ऐसे कागजात गायब किये गये जन संघ के माध्यम से जिससे यह बात झलकती थी कि यह देश सेक्युलर है, इस देश में डेमोक्रेसी फैलेगी, यह न्यट्ल देश है, इन सारी फाइलों को निकाल कर के प्रलग किया गया । कौन नहीं जानता कि इसी दिल्ली की किसी संस्था में एक मुसलमान रिसर्च स्कालर थे, मि० दुर्रानी, उनको निकाल दिया गया, वे बेचारे दर-दर घुमते फिरते हैं ग्रीर युनिवर्सिटी में वाइस-चान्सलरों के पदों पर किस तरह से म्राज जन

संव के लोग बिठाए जा रहे हैं, यह बात किसी से छिपी नहीं है।

डा० भाई महाबीर : कौन-कौन है बता दीजिए । नाम बता दीजिए ।

श्री रामानन्द यादव : मेरे यहां तो तीन हो एपोइन्टमेंट हुए हैं।

डा० भाई महावीर: कहां हुए हैं ? नाम बताइए कौन-कौन लोग हए है ।

श्री रामामन्द यादव : मैंने कहा, ग्राप के डीन साहब मगध युनिविसटी में गए हैं । जब से यह जनता पार्टी सत्ता में ग्राई दंगों की संख्या काफी बढ़ गई है ग्रीर एक वर्ष में 200 दंगे हए । दंगे होने का प्रधान कारण यही है कि चूंकि हर प्रांत में ग्रौर यहां केन्द्र में जनता पार्टी के घटक के रूप में जन संघ सत्ता में ग्राई ग्रोर इस सत्ता का उसने दुरुपयोग किया ग्रपनी शक्ति बढाने के लिए भ्रौर शक्ति बढ़ सकती है तब जब ये दंगे कराएं क्योंकि कोई ग्राधिक कार्यक्रम भ्रार० एस० एस० के पास नहीं है, कोई ग्राधिक कार्यक्रम जन संघ के पास नहीं है जो गरीबों को भ्रट्वेट कर सके जो हमारे देश-वासियों को ग्रद्रेक्ट कर सके । एक ही भावना है, कि कि जिस के ग्राधार पर ग्रंग्रेजों के जमाने से लेकर ग्राज तक ये सांप्रदायिक दल चाहे यह हिन्दुग्रों के हों, चाहे मुसलमानों के हों, वे पनपते रहे हैं।

The same of the same of the डा० भाई महबीर : यादव जी इतना बता दीजिए कि जन संघ के ही लोग मध्य प्रदेश में, राजस्थान में भौर दिल्ली में भी प्रशासन में हैं, तो यहां कितने दंगे हो रहे हैं। बताने में शर्माते क्यों हैं।

3.

श्री रामानन्द्र यादव : उन के यहां कोई दंगा ...

to a matter of

urgent public importance

डा॰ भाई महावीर : जहां ग्रापका वश नहीं चलता है वहां इंगा नहीं होता, जहां भ्रापका वश चलता है वहां दंगा करवा देते हो।

श्री रामानन्द यादव : उपसभापति जी, भ्राज जो दंगे हो रहे हैं उन में, हर प्रांत में ग्राप देखेंगे, बिहार में वी० एम० पी० भौर य० पी० में पी० ए० सी० ग्रौर दूसरी पैरा मिलिटरी फोर्सेज गवर्गमेंट को, वे इन्टरफेयर करती है और वे दंगाइयों की तरफ से बंदक चलाती हैं, उन के लिए फतह करती हैं; श्राग लगाती हैं; माइनारिटी को तबाह करती है। पहले जो दंगे होते थे, पुलिस दंगे को दबाती थी, दंगाइयों पर गोली चलाती थी। ग्राज जो दंगे हो रहे हैं उस दंगे में पूलिस साझीदार हो जाती है, दंगाइयों का साथ देती है, उस के साथ गोली चलाती है. घरों में ग्राग लगाती है, मसजिदों को गिरा देती है। यह बात साबित हो गई है प्रलीगढ के दंगों से, जमशेदपूर के दंगों से । कोन नहीं जानता, बनारस में जब दंगा हुन्रा, जिस के बारे में यह कहा गया कि कंग्रेस (ग्राई) के लोगों ने दंगा कपाया, उस में पी० ए० सी० के लोगों ने दंगाइयों का साथ नहीं दिया, मुसलमानों के ऊपर गोलियां नहीं चलाई ? क्या ग्रलीगढ़ में पुलिस ने दंगइयों का साथ देकर गोलियां नहीं चलाई ? माइनारिटी कमीशन को लिखना पड़ा भारत सरकार को कि श्राप पी० ए० सी० को विदड़ा कीजिए।

उपसभापति जी, एक भौर बात है कि जनता पार्टी के आने के बाद दंगों के रुप में परिवर्तन तो हुए हैं, साथ-साथ

### [श्री रामाननः यादव]

ऐसे एलोमेंड्स इस में उतर गए जिन को ग्राप देख नहीं सकते । इस देश के जो िश्वंस हैं उन पर भी भाकमग ये सांप्रदायिक दल ने करता शुरू कर दिए हैं। ग्रापने देखा, बिहार राज्य में मुकामा में एक मिशनरी का पादरो भ्रपने घर पर बैठा हुम्रा था, संध्या समय में उसको गोली मार दी। छोटा नागपुर में किश्चन मिशनरियों पर ग्रत्याचार किया जा रहा है। मैं नहीं कहता कि मिशनरी कोई काम गलत नहीं करते हैं; वह भी करते हैं, जो फारेनर्म करते हैं उन को ग्राप हटाइये, निकालिए । लेकिन भ्राज क्रिश्चनों पर भी जगह-जगह म्रत्याचार हो रहे हैं। यह कमी नहीं होता था।

इस के साथ-साथ, जनता पार्टी के ग्राने के बाद यहां के हरिजनों पर जिस तरह के ग्रत्याचार हुए जिंदा जलाए गए, बहु-ब्रेटियों की इज्जत लूटी गई, उनको प्रपनो जगह से बेदखल किया गया, उनके घर जला दिए गए, सब ग्राप से छिपा नहीं है । यह निविवाद है कि जन संघ ग्रौर ग्रार० एस० एस० ग्रीर जमीयते इसलामी या जो भी साम्प्रदायिक दल हैं वे नहीं चाहते कि इस देश के जो गरोब तब के के लोग हैं वे मज इत हों। हो सकता है कि इसके कुठ ग्राथिक कारण भी हों। भ्रष्टयक्ष जो, मैं तो चाहंगा कि ग्रगर भाप सचमुच चाहते हैं कि दंगे इस देश में रोके जायं तो इस के लिये कुछ करना होगा । ब्राज मैं सब से पहली डिमांड तो यह करूगा इस सरकार से कि भ्राप जितने भी साम्प्रदायिक दल हैं--चाहे वह मुसलमन्त्री के हों, चाहे वह हिन्दुओं के हों या वें ईसाइयों के हों या सिखों के हों, उन ्सब को आप बैन करें। उन को बैन करने से आप का काई नुकसान नहीं है, बल्कि आप का उस से फायदा होगा और मैं चाहूंगा कि डा० भाई महावोर व्यक्तिगत स्वतंत्रता और दल की स्वतंत्रता और विचारधारा की स्वतंत्रता की बात न कर के मेरी इस बात का समर्थन करे कि साम्प्रदायिक दलों पर प्रतिबंध लगाना सरकार का पहिला कदम होना चाहिए।

दूसरा कदम मैं चाहुंगा कि जल्द से जल्द जनता पार्टी भ्रार० एस० एस० से छुटकारा पाले। उस को निकालिये। उन को डिसमिस कीजिए । उन को हटाएये । भ्रगर भ्राप जनसंघ को सत्ता में रहने देंगे तो भ्राप इस बात को ध्यान में रिखये, ग्राप इस बात को गांठ में बांध लीजिए कि भ्राप ने एक बार उन को मौका दिया है भ्रौर जनसंव ने ग्राधे प्रशासन को ग्रहण कर लिया। मिलिटरी में, पैरा मिलिटरी फोर्सेज में, एडिमिनिस्टेशन में, सब जगह उस ने प्रवेश कर लिया है। उन्होंने गांव गांव में प्रपनी शाखायें खोल दी हैं। ग्रगर ग्राप ने कुछ दिन ग्रौर इन को सरकार में रहने दिया तो ग्राप की कृसियों को यह उलट कर फैंक देंगे भ्रौर भ्रगर उन पर यह बैठ जायेंगे तो भ्राप के लिये संकट भ्रा जायेगा। कुछ नहीं रहेगा और डेगेकेसी तो आप के यहां गुनाह हो जायेगी

डा० भाई महाब.र : श्राप के यहां तो डेमोकेसी है ?

श्री रामावन्त्र यादवः तो क्या होगा इस देश में ? इस देश में पक्के रूप में फासिस्टवाद की जड़ें जम जायेंगी। ग्राज श्रार० एस० एस० इस देश का श्रासिस्ट श्रागेंनाइजेशन है। गांधी जी ने कहा था कि यह शर्ट वाले लोग हिटलर श्रीर मुसोलिनी के साथी हैं: सरदार पटेल ने कहा था कि ग्रार० एस० एस० के लोग...

- Itsiy Attention

डा॰ भाई महावीर : गांधी जी ने कब स्रौर कहां कहा था इस ना ब्येरा बता दीजिए। यह इन्दिरा गांधी कह रही हैं या संजय गांबी कह रहे हैं?

श्री राम।नन्द यादव : मेरे पा अ वह कोटेशन है।

डा॰ भाई महाबोर : पढ़ दीजिए । पढ़ दीजिए ।

श्रो रामानन्त यावव : मुते याद है।

श्रो सुजत न िहः कल पर छोड़ दीजिए श्राप को दिखा देंगे।

श्री रामातन्व यादव : मैं ग्राप को देता हूं। सरदार पटेल ने कहा था कि यह हिन्दू राज की बाते करते हैं लेकिन हिन्दू राज नहीं, बा,गण राज का उम करनः चाहते हैं ...

डा॰ भाई महावोर : ग्राप तो यादव राज कायम करना चाहते हैं ।

श्रो रामानन्द यादव : राजनारायण ने कहा कि यह इस देश के सब से बड़े फास्टि हैं। मुरे ग्रफसोस है कि बहुत दिनों के बाद राजनारायण जी की बृद्धि परिपक्वक हुई। जब वह बनारस गये ग्रीर छिलवा करके सोचे तो उन कि मैं तो फंस गया 1 राजनारायण जी इन की सत्ता में लाने के लिये बहुत बड़े भागीदार हैं। म्राज म्राप के कारण ही उन की गति सांप छछूंदर की सी हो रही है। श्रब वह जासंघ को नजदीक से जान गये हैं कि ग्रार०एस०एस० के लोग, जनसंघ के लोग इस देश का कितना विनाश करेंगे । ग्रध्यक्ष जी, मौर लोग भी जो इस देश के चितक हैं वह इस बात से इन्कार नहीं कर सकते ग्रीर मैं एक बात बता वेता हु और मेरा अपना

विश्वास है कि इस देश का एक-एक गरीब हिन्:, एक-एक गरीब मुसलमाल, गरीब पिछड़ो जाति के लोग, गरीब सिख, गरीब ईसाई गरीब टैनर, सब एक एक कर के मर जायेंगे। लेकिन ग्राप हराल रखिये कि इस देश में जिस बात का सपना भ्राप संजोते हैं वह नहीं होने देंगे। ग्रगर वह सपना पूरा होगा तो इस देश के रहने वालों क सर्वनाश हो जाएगा। मैं चाहंगा कि एक काम सरकार ग्रवश्य कर दे विघटित होने हे पहले, जाने के पहले, चाहे ग्रार्डिनेंस से चाहे जैसे भी, कि जनसंघ, जमीयते-इस्लामी, भ्रार० एस० ए :० भ्रीर इस तरह के जितने भी पैरा-मिलिटरी साम्प्र-दायिक दल हैं या ताकतें हैं, उन सब पर प्रतिबन्ध लगा दिया जाए ताकि उनकी गतिविधियां बन्द हो जायें श्रौर इस देश की माइनारिटिज चैन की नींद सो सर्कें। (Time bell rings)

श्रध्यक्ष जी, एक बहुत बड़ी कांसिपिरेसी इस देश में चल रही है। जितनी भी उर्द की संस्थायें हैं या मुसलमानों द्वारा च लित संस्थायें हैं उनको नष्ट किया जा रहा है। एक बहुत बड़ी कांसिपिरेसी भ्रलीगढ़ युनिवर्सिटी को खुदम कर देने के लिए है। इसीलिए बार-बार अलीगड़ में दंगा कराया जाता है। भ्राज देश के कौने-कं.ने से मुसलमान या दुसरी जाति के लोग आकर वहां पढ़ते हैं और ग्रलीगढ़ मुसलिम युनिवर्सिटी एक शैक्षणिक संस्था है, आज इस देश के साम्प्रदायिक दल नहीं चाहते कि मुसलमानों की सबसे बड़ी संस्था रहे। वे चाहते हैं कि वह बरबाद हो जाए । जो कांसिपिरेसी इस बात की वहां पर की गई है उससे साफ लगता है कि वहां के वाइस-चांसलर मिस्टर खुसरो नहीं चाहते कि वह यनिवर्सिटी बन्द कराई जाए। लेकिन जबरदस्ती सरकार युनिवर्सिटी को बन्द करा देती है इसलिए कि जनसंघ के लोग यू० पी० सरकार के मुख्य मंत्री पर दबाव डालें कि युनिवर्सिटी को बन्द करो ताकि वहां से लड़के भागें। भ्राप सोचिये, जहां इतने छात्र, इतनी बड़ी संख्या

[श्री रामानन्द यादव]

में केरल से, बंगाल से या दूसरी जगहों से माते हैं, ऐसी यनिवर्सिटी को म्रापने बन्द कर दिया। इस बीच इनके म्राने जाने पर उनकी सुरक्षा में कितनी तबाही हुई । मुझे ईरान का एक विद्यार्थी मिला । जिस वक्त म्रलीगढ़ युनिवर्सिटी बन्द हो रही थी, ग्रलीगढ़ में वह चढ़ा। दो लड़के थे, हमने कहा कि तुम क्यों म्रलीगढ़ से जा रहे हो । म्रंग्रेजी में बात हुई उसने कहा कि इसलिए जा रहे हैं कि वहां दंगा हो गया। हमने पूछा तुम अपने को वहां सुरक्षित नहीं पाते हो ? तुम कहां जाग्रोगे । उसने कहा कि मैं ईरानियन एम्बैसी में जाऊंगा, वहां जाकर ठहरूंगा । जब यूनिवर्सिटी खुल जाएगी तो ब्राऊंगा । ब्राप जरा सोचिये कि इसका क्या ग्रसर पड़ेगा विदेशों में । सबसे बड़ी संस्था, मुसलमानों की सबसे बड़ी माकांक्षा, सबसे बड़ी यूनिवर्सिटी की म्राप जबरदस्ती बन्द कर देना चाहते हैं। ग्रब मंत्री जी कहते हैं कि फेजवाइज खुलेगा । क्यों ? क्योंकि ग्रापकी ऐडमिनिस्टेटिव कैपेसिटी नहीं

में बहुम कर का का के अक्षा है। श्री उपसभापति : कृपया समाप्त कीजिए ।

श्रो रामानन्द यादव : ग्राप ऐडिमिनिस्टेशन के माध्यम से दंगा नहीं होने देंगे ? क्या युनिवर्सिटी बन्द होने से दंग रुक सकता था । लेकिन नहीं, श्रपनी कमजोरियों को छिपाने के लिए दूसरे को दोषी बताया गया । यह जनता सरकार का सबसे बड़ा गुण है। 30 वर्षों तक ऐसा हुम्रा म्राप कहते हैं। माप करते क्यों नहीं ? ग्राप कहते हैं पांच दिन में हो जाएगा, फलां काम तीन दिन में हो जाएगा, दस दिन में हो जाएगा

(Interruptions)

श्री उपसभापति : कृपया समाप्त कीजिए।

श्री रामानन्द यादव : क्या ग्राप ग्रलीगढ युनिवरिधी को बुलवाने के लिए जल्द से जल्द कदम उठायेंगे ग्रौर भविष्य में बिना वाइस-चांसलर के राय िये बन्द नहीं करेंगे ?

to a matter of

दूसरा प्रक्त यह है कि क्या आए इस बात के लिए तैयार हैं कि इस देश में जो साम्प्रदायिक संस्थायें है, भ्रार० एस० एस०, जनसंघ, जमीयते इस्लामी या ग्रौर कोई भी जो इस तरह की धार्मिक संस्थाग्रों से शक्तिशाली बनते हैं, उनको आप बैन करेंगे।

तीसरा प्रश्न यह है कि क्या मोरारजी भाई साम्प्रदायिक दंगों को रोकने के लिए इस देश में हर जगह, केन्द्रीय सरकार से भी, जनसंघ घटक लोगों को डिसमिस करेंगे ? चौथा प्रश्न यह है कि क्या ग्राप इस बात का श्राश्वासन देंगे कि श्राइन्दा से कड़े हाथों से जहां कहीं भी दंगे होंगे भ्राप इसमें रक्षा करेंगे ?! क्या ग्राप इस बात का ग्राश्वासन देंगे कि इस देश में साम्प्रदायिक दंगों को रोकने के लिये एक स्पेशल ट्रेंड पुलिस का निर्माण करेंगे ? छठी 🖟 बात यह है कि क्या ग्राप इस बात श्राम्वासन देंगे कि इस देश के जो माइनोरिटी लोग हैं उनको ग्रधिक से ग्रधिक पुलिस विभाग में रिक्रूट करेंगे ग्रौर एडिमिनिस्ट्रेशन के ऊंचे म्रोहदों पर, की-पोस्टों पर माइन।रिटी के लोगों को उन का विश्वास प्राप्त करने के लिये नियुक्त करेंगे ?

SHRI H. M. PATEL: Sir, this is a subject which, as one hon'ble Member said, is a heckneyed subject. That was his word. I would not have used the word "hackneyed.". But I would have said that unfortunately communal riots continue to happen in this country. They have never stopped happening. This is one of of tragedies our country. I am afraid the hon'ble . Member spoke hađ his own of the history of communal riots and occurrences. He seemed to think that great many more communal disturbances have occurred during two years than had ever occurred before. This, I think, is not historically correct. But leaving that aside.

Aligarh his point was whether the University will be allowed the freedom that it needs and will not under Government close down orders or closed down onlywith the concurrence of the Aligarh University. It has always been so. Even on this occasion the district authorities felt that it would not be wise to reopen the University on the 2nd of The Vice-Chancellor of the Aligarh University said that he had already informed the students and, therefore, they would start coming. This was also mentioned to me by the Aligarh University Vice-Chancellor. I told him that it would be wiser to do it in phases. But it is for him to decide. We would have no objection if he tells us what he is going to do so that we could make adequate security arrangements. I am glad that he did accept the advice of doing it in phases and that is how it is happening. I do not think there is any difficulty in that.

Secondly, he asked whether we are prepared to come down strongly on communal organisations. (Certainly, I think there can be no question about it. But it must be defined as to what is a communal organisation. A communal organisation is one which does not believe in secularism and which is intent on creating trouble, otherwise any organisation can function freely so long as it does not create disturbances.

Then he demanded firm action. Whenever anything like a communal riot takes place. I have no hesitation in assuring him that firm action will be taken. Firm action has been taken in the past and we will see to it that whenever there is even a suspicion of any disturbance taking place we shall take all possible precautionary measures.

Then he asked whether the minorities will be given scope for employment in police and administration. Certainly they will be. In fact, there has been no restriction whatsoever.

After the first troubles in U.P., after the Aligarh incident, where this particular point was raised great emphasis was laid on it. Then the Government gave specific instructions that every effort should be made to recruit as many Muslims as possible in the police force. But very few came forward.

SHRI GHOUSE MOHIUDDIN SHEIKH (Andhra Pradesh): What is the percentage of Muslims in U.P.?

SHRI H. M. PATEL: I am talking about U.P. This is what we are trying to do. The point was whether we shall give hereafter. I am not talking about the past. It about the future only that one can give an answer. There is no restriction at all. There was recently a recruitment, by examination of Sub-Inspectors. There were 6,000 applicants for it. From the Muslims there were less than 600 application and of the successful ones there were only 42. Now, this was by a proper Public Service Commission. It is not a question of restriction of any kind being imposed. So far as the administrative services are concerned, it is open that these are all competetive examinations open to everybody. For some reason or other it is a fact that Muslims do not come forward in as large numbers as they could perhaps come.

SHRI GHOUSE MOHIUDDIN SHEIKH: This is not correct.

श्री रामानन्द यादव : श्रीमन्, ऐसी बात नहीं है। ग्राज हमारे देश में मुसलमानों के लड़के नौकरी के लिए मारे-मारे फिरते हैं, पिछड़ी जातियों के लड़के नौकरी के लिए मारे-मारे फिरते हैं ग्रीर ईसाइयों के लड़के नौकरी नौकरी के लिए मारे-मारे फिरते हैं। ऐसी हालत में ग्राप कैसे कहते हैं कि ये लोग नौक-रियों के लिए ग्रागे नहीं ग्राते हैं?

SHRI GHOUSE MOHIUDDIN SHEIKH: There is a clear discrimination so far as Muslims are concerned.

SHRI H. M. PATEL: I am no saying anyhing which is no based on statistics. If they do not come, we can't help it. Otherwise, wherever do, they are taken. all, there has never been any restriction on them, The only thing is, there is no reservation as there is for the Scheduled Castes, Scheduled Tribes and so on. (Interruptions) If you have to speak you may speak and then I will reply to the questions you may put Now I am replying to his questions and let hims be satisfied.

I think the hon. Member wanted to know whether to stop communal disturbances we will organise special cells.

SHRI RAMANAND YADAV: Not special cells but a special police force to control communal riots.

SHRI H. M. PATEL: We cannot have a special police force all over the country, but we certainly can and will and we have already issued instructions that in all sensitive areas in every State the State Government should organise special police cells to see that in these areas information can come quickly and steps are taken promptly in order to stop them, I think these were the Questions.

SHRI BHUPESH GUPTA (West Bengal): Sir, this is, I think, for the third time or so that we are discussing this problem and it is good that we are discussing, by way of a Calling Attention, this great problem which is menacing not only secularism and democracy in the country but the country's unity is well. This Calling Attention relates to the communal incidents that have taken place in Aligarh, Jamshedpur and some other places. I think we should begin by recalling some of the official statistics. According to the computation or compilation of the information by the Home Ministry, almost 200 communal incidents—as they call them—took place in the year 1978, up to November. And if you take those incidents that had taken place between November and the year-end, the total figure would be more than 200.

So we can safely say that in 1978, the second year, roughary, of the Janata rule, more than 200 communal incidents—both major and minor—had taken place in the country. And during this year, according to the information supplied on May 5 in this House, in January, 12 communal incidents had taken place resulting in the

loss of 4 lives and 100 in-3P.M. jured; in February, the corresponding figures were 14 and 41; in March, the number of incidents is 23, the number of the persons killed is 2 and the number of the injured is 79. That is the first quarter of this year. According to the under-statement by the Home Ministry, 49 communal incidents had taken place, 8 had lost their lives and 220 people had been injured. This, of course, is a gross under-statement of the situation. But, nevertheless, I think I should bring it to the notice of the House. And, Sir, according to them i.e., the Home Ministry, communial incidents during the first quarter of this year had taken place in towns with a population of a lakh and above. These cities and towns are Hyderabad, Mysore, Bhopal, Jabalpore, Ratlam, Nanded, Kanpur and Delhi. And since then, more communal incidents have taken place in the second half of this year. As you konw, among those are the recurrence of incidents in Aligarh, Communal incidents have taken place even in West Bengal in Nadia district and also in Jamshedpur developments taken place an certain incidents had taken place in other parts of the country also. So we are in the midst of unceasing, continuing communal incidents as they call it-some, they say, major; others, they say, minor. But the Jamshedpur and Aligarh riots are rated as major incidents.

Now why these taking place? We are told that they had taken place earlier also. Yes, they had taken place earlier. In fact, I have got all the figures for the last 10 or 12 years. Several incidents had taken place in the last decade. And there was a time when the number of incidents.

was even higher than 200 a year. This has also happened. But one new thing now is that these incidents are taking place against the background of a political situation when the communal forces are receiving direct encouragement from the seats of political power. This was never there to this extent before. Even before, certain munal elements undoubtedly had infiltrated into various services and walks of life and even in the Government. But, by and large, they are communal forces, certified communal forces, as we know them. I think my friend.....

DR. BHAI MAHAVIR: I know what you are going to say. We know how secular you are. We know what you know about it.

SHRI BHUPESH GUPTA: ... the Jana Sangh friend, will not mind it. They were not in power. Now during the last two years they have not only been in power but also they have been controlling almost three State Governments.

DR. BHAI MAHAVIR: Dada, if you would permit me, we also know that your people have been instrumental in siding with people created the Ahmedabad riots. You yourself went there. I remember the incidents brought publicity to you also. So all these things are mutually understood.

SHRI BHUPESH GUPTA: That I had created the communal incidents. I had instigated the communal incidents, even a mad man will not say. If I go to Ranchi an seek asylum there, nobody will say that.

DR BHAI MAHAVIR: You sat in the car of a goonda, who was a known communal trouble-maker. I have got with me the press cuttings.

SHRI BHUPESH GUPTA: good. Your memory is good, at least. Very good. You are a doctor.

DR. BHAI MAHAVIR: So you concede this point.

SHRI B. V. ABDULLA KOYA (Kerala): According to them.

to a matter of

urgent public importance

goonda would be a Muslim.

SHRI BHUPESH GUPTA: Now I am coming to the real goonda. I did sit in a car which belonged to somebody and then he was arrested in some case. That was a car brought by some local MLA. Well I may sit in a taxi. I may sit somewhere and I may go in a train, if he leaves his people there. I cannot be blamed for it. That has been debated and thrashed out in this House.

But what is happening now? The RSS-Jana Sangh leaders are sitting in the seat of power in the Governments, the Central Government and the State-Governments and in the key positions in the administration. That had never happened before. I am not saying that Dr. Bhai Mahavir is sitting there but there are others. This is a new development. Sir, the power structure of the country has passed largely intothe hands of the communal forces so much so that a Member from this House, belonging to the Janata Party, Shri Ladli Mohan Nigam, Vice-President of the Madhya Pradesh Unit of the Janata Party was saving that they had to choose between Gandhi an**ɗ** Gouse. Never before such a proposal was made.

And in fact there is something in it. They are sitting in the seats of power. And this is one thing, Sir, which has precipitated the crisis and that crisis has developed within the Janata ruling conglomerate. A voice has been raised today very powerfully and strongly within the Janata Party itself, apart from what has been said a number of times in this House. Many of the Janata Party MLAs, MPs and Ministers have been expressing their concern about the Janata power being grabbed by the RSS-Jana Sangh elements. Everyday we read it in the newspapers. It is said in conventions, it is said in meetings, it is said in public statements and it is said

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[Shri Bhupesh Gupta]
articles coming from the people who
belong to their party.

We now see a mass exodus, members leaving the Janata Party. As I am speaking here, Sir, I am conscious addressing towards a that I am minority Government, a minority Government whose number has come down to even 250 or may be less in the House of 539 effective. Such is the Government I am talking to. In fact, this Government should have now gone out. But they are sticking on. Let the Constitution and politics take their own course. But I am talking to a minority Government existence which has lost heavily and is tottering. Most of them are not here. This is the situation. Why has it happened? Sir, it has happened because of so many reasons. They are the failure of policies, betrayal of the people and betrayal of their own election pledges some of them offered during the time of the election. And one major factor which has played a very important role is that the Jana Sangh and the RSS men are in seats of political power in the state's structure.

Sir, when these forces came existence and formed the Government, we came to the conclusion and madeit known that incompatible forces have come together and they could not reconcile. This is what we said in this House and in our written documents, and what we said has been proved correct not because we were very perfect but because we knew that those who come with democratic and secular background could never reconcile with those who had come from communal and anti-secular background. Those who have been reared up in the tradition of Jawaharlal Nehru and Gandhi could never ultimately concile and live together under the same blanket with those who have been nurtured in the tradition of Hedegwar, Nathu Ram Godse Golwalkar. We knew them. That is why we said it. This is what is happening. This break-up and the collapse of the Janata regime, the Janata rule, here is to be viewed against the background of the situation, one feature of which is the diabolical communal aspect. It is a matter of satisfaction for us that all the people, the secular forces, rising all over the country, the working class people coming together, have created such an impact on the seats of power, in the corridors of power, that this regime is collapsing under the impact of the mighty upsurge of the secular as well as all those forces and the revolt against communalism. This is what I say. This is why this development has to be viewed against this background. After that, if you say, there is no such serious situation, well, what can I say? My friend, Mr. H. M. Patel, will not understand this and in that way not prepared at the moment. The fall of this discredited Government under the weight of its own seat, compounded by the encouragement and abetment to the communal forces, bears testimony to the fact that here was a Government unworthy of being entrusted with the responsibility, and nemesis has come in the 2-1|2 years that they have been in power.

As far as riots are concerned, well, these are there. They have been encouraged. This, I say is the fear. As soon as the Janata Party came to power, Balasaheb Deoras undertook a countrywide tour in which he twisted his ideas and secondly, he was received by Jamat-e-Islam. It seemed there was developing or there developed some working relation between the two. Here I give you two examples. In one of the writings, Dawat, a paper of Jamat-e-Islam, gave a certificate to RSS Chief Golwalkar that in the evening of his life he was having second thought in regard to his attitude towards Muslims and towards the Muslim Personal Law. That was Jamat-e-Islam speaking, not me. At the same time we find that even in many other places Jamat-e-Islam welcoming them. Dawat, an organ of the Jamat-e-Islam of

November 1, 1977 had published a report about an indoor meeting of the Hindus and Muslims organised by the Jamat-e-Islam and addressed by the RSS leader. The paper did not name the nor the place where the meeting took place, but it gave extensive quotations from what is called the frank speech of the RSS leader. There was an RSS camp in Delhi in June 18, 1979 where the RSS General Secretary Mr. Rajinder Singh, charged the Muslims and Christians for having extra-territorial loyalty. Then find Balasaheb Deoras, Chief of the RSS, has claimed during the Janata rule very soon the RSS volunteers' strength would jump up to 50 lakhs-5 millions—The RSS volunteers get training not only in the use of lathis but also, we are told, in bomb throwing, dummy bombing and so on. Only last year you saw that 15,000 young children, boys and girls, were collected in a camp in Delhi and they started their march with toy rifles, lathis and arms. You do not young boys and girls marching with. toy rifles for serving the cause peace. We are not a military nation. This was the sample of the kind of training they are giving.

I have come across a statement by Rajendra Singh, General Secretary of the RSS, in which he said that during the last one and half years the membership of the RSS has grown by 30 per cent. In fact it is much more than that. And he was proud of it. He said that even in Kerala where he did not have more than 95 'shakhas' last year, they have now 1,300 'shakhas'. Everybody knows that all over the country the RSS 'shakas' are growing apace. More 'shakhas' are cropping up in cities and towns and even in some villages and they are proud of it. Simultaneously slogan of 'Hindu Rashtra' has been raised. Previously, many years ago, we heard the slogan 'Indianisation' from Mr. Advani, Mr. Vajyapee and the RSS camps. Now they do not say 'Indianisation of Muslims'. Now it is 'Hinduisation' and 'Hindu Rashtra'. Propaganda literatures are coming out. I can give you many instances as to how this propaganda is going on. Do they not poison the minds of the people? Do they not spread communal hatred? Do not orientate people towards munal outlook. Do they not encourage forces of disruption and lead to communal hatred? This is what happening. Why? Because they want to capture political power. now, Mr. Morarji Desai, the Minister of the country depends on the RSS and Jan Sangh to remain in power. And for this he is paying a price, I believe. It is a matter of concern for everybody when the Prime Minister of a secular State with its secular traditions, has to depend on RSS and Jan Sangh, having lost all the support among the secular forces. I would like to know how many supporters the Prime Minister of India has today, as I speak, among the Lok Sabha Members minu3 the RSS and Jan Sangh, would like to have a count of heads. We will find that he has very few people with him who are not either Jan Sangh or RSS. Their number is small. this is the reality It is understandable. But it is shocking and dangerous because the RSS and Sangh elements constituted 90 Members out of 302 members of the Janata Party in the Lok Sabha. With fifteen gone and many others are also leaving, their ninety still is there. This is the situation. Would that situation not encourage communal forces? RSS and Jan Sangh are realistic people. They do not believe that in one jump or in one shot they can capture political power. They know that takes time to have a decisive control of the State. They work out their strategy towards this end. They have been doing it during the last two years. In the first place they see to it that their number in the the Parliament Assemblies and They have purpose increases. view. And they have an organisation for that. And they have build up that

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#### [Shri Bhupesh Gupta]

organisation. Today thev have a situation created when Prime Minister does not dare utter a word against the RSS in public, or even in private. I have not heard Mr. Morarji Desai saying a against the RSS nor have I heard the Home Minister uttering a word against the RSS by name and yet, Sir, he had the gumption in this House to come and tell yesterday that the CPI had instigated the policemen. But he would never say that the RSS has instigated the Jameshedpur riots despite the fact that Mr. Dina Nath Pandey was leading the riots, an MLA belonging to the Jana Sangh and the RSS. No; he will not say that. They have been kept silent by their moral servitude and surrender to the communal forces which this Government has done. That is all that I can say. And that is the crisis now. Now, Sir, what happened in Jameshedpur? It is our concern. Therefore, today, I have no hesitation in saying that we must face squarely and boldly the threat that is coming from them. I appreciate the Janata members, the secularminded people. Well, I may dicagree with them on many matters of inter-But I do nal and external politics. agree with them when they come out against the RSS and the Jana Sangh and express their concern in defence of secularism at least. Sir, how can I not? After all, we are Indians and we are secular, divided among various political parties, persuasions and affiliations. But secularism is the fundamental basis of our national unity and national existence, well, not to talk of national pride and honour. If it is threatened and menaced and if some people come up against it, naturally, we look upon them with hope and admiration despite our other difference: with them ... (Time bell rings). Now in Jamshedpur, in the Mango area or whatever you may call it, the police was inactive and when the riots took place, when the incidents took place, the police did not prevent the crowd. from gathering. Even during period of the curfew, all sorts 1o

things, looting, arson and murder. were going on and they did not take any action. The military police was there. Remember, Sir, I brought the notice of this House even before a pamphlet in Hindi issued by an organisation connected with the in which it was proclaimed that in the event of attacks from the Muslims or the members of the minority community, the police forces, the military police in particular, would take side of the communalists and RSS. That was said.

DR. BHAI MAHAVIR: What is that organisation connected with the RSS?

SHRI BHUPESH GUPTA: Anyway. you find it out. They should find out.

DR. BHAI MAHAVIR. You have mentioned it and so, you tell us.

SHRI BHUPESH GUPTA: The RSS Minister, Shri Shankar Prasad, was seen organising these things and he prevented the army from being called out in time. It has come up in the Bihar Assembly and now I find he is already in the present Ministry well, the reconstituted Ministry, after the change of leadership there. Sir, it is here that the Muslims were affected, the members of the minority community. Forty thousand members. belonging to the minority community were in the camps. Not that there were no Hindus in the relief camps. Some Hindus have also suffered. But do you know what they are doing? They are blaming others. You will be surprise.... (Interruptions). The Home Minister is sleeping. Mr. Minister you sleep when the riots take place. Here Sir, the Jamait was telling that the Communists were posing a threat to their religion.

DR. BHAI MAHAVIR: How can the communists do anything wrong?

SHRI BHUPESH GUPTA: At least not in this. At least not this. You know, the Jamait was telling this and they are in collusion with others. As you know, they are against their own community. When Mr. Bhutto was

hanged, the entire Muslim community in the country was indignant and they protested against it. But the Jamait supported the hanging of Mr. Bhutto and supported the military regime in Pakistan. They still support Zia-ul-Haq's regime and thereby they even go against the Muslim sentiments, the sentiments of the minority community But the RSS now...

DR. BHAI MAHAVIR: Whom do you support? Mr. Bhutto?

SHRI BHUPESH GUPTA: I did not support Mr. Bhutto's policy. Never did I support it.

DR. BHAI MAHAVIR. Why do you mention Pakistani affairs?

SHRI BHUPESH GUPTA: I do not support Mr. Zia-ul-Haq or the farce of a trial that took place. I did not support that action. Mr. Bhutto had persecuted the progressives did many other things. How can we support?

DR. BHAI MAHAVIR: They should have nationalists like those in the Communist Party.

SHRI BHUPESH GUPTA: My friend interrupts me (Interruptions). like him very much.

MR. DEPUTY CHAIRMAN. Please finish.

SHRI BHUPESH GUPTA: Sir the RSS was holding its regional conference in Jamshedpur before the riots and in that conference things were said. The conference was held in the Co-operative College Jamshedpur and permission was given to hold the conference by the Vice-Chancellor of the University despite the opposition from the teachers and the students and even from the Principal of the College and, Sir, the Vice-Chancellor of the Ranchi versity is an RSS man. Well, Sir, now you can forget all these things. Finally, Sir...

DR. BHAI MAHAVIR: Has he been appointed just now?

SHRI BHUPESH GUPTA: It is all right.

to a matter of

urgent public importance

DR. BHAI MAHAVIR: When was this Vice-Chancellor appointed?

SHRI BHUPESH GUPTA: Finally, Sir, the great Balasaheb Deoras, the adviser to the Prime Minister of the country in the corridors of power here, the minitor of the Janata power. the real monitor, the high priest, the inspirer, the organisational prop and the main stay of the Janata power headed by Mr. Morarji Desai, addressed a rally at Jamshedpur and there he said that while the Muslim countries do not allow anywhere any temples or mandirs to be built, allow everywhere mosques to be built. Is it to be said in this manner? Sir, these are the utterances. I can give many instances. And then, Sir, my friend, Shri Tyagi, has brought the Freedom of Religion Bill. Again a great provocation to the members of the minority communities, not only Muslims, but also Christians others. Up till now the Government has not the courage to say that it is against that Bill. Even when they are falling, even when they have fallen, people sometimes, when they about to die, tell the truth for pleasing God.

DR. BHAI MAHAVIR: They listen to the prophets in any case.

SHRI BHUPESH GUPTA: Well, at least one pagan will not listen to the prophet like me and that is Dr. Bhai Mahavir undoubtedly.

DR. BHAI MAHAVIR: We have a closer understanding and we do not have to listen to each other. (Interruptions).

SHRI BHUPESH GUPTA: Sir. would consider it a rare achievement on my part if this wonderful some man, energetic man, can rescued, if I can rescue him, from the clutches of Balasaheb Deoras. would consider it to be a rare privi[Shri Bhupsh Gupta]

lege and a matter of happiness. But you will never meet that honour and privilege.

DR. BHAI MAHAVIR: Let us come to an understanding. Either you take me out of the clutches of Balasaheb Deoras or I will take you out of the clutches of Stalin.

SHRI BHUPESH GUPTA: Stalin? Stalin is dead.

DR. BHAI MAHAVIR: But you will never come out of that. (Interruptions).

SHRI BHUPESH GUPTA: Anyway. you try that and I won't object to that. Can you dare to take me out of the clutches of what you call communism by indulging in and encouraging dual membership? You can't just do that. So. Sir. I say this is what has pened. Now, I have cited enough facts, enough facts I have given. In Nadia riots have taken place cently. You will be surprised to know that we are members of the mittee; my friend, Shri H. M. Patel is a member of the Jagjivan Ram Committee on harmony; and I am also a membed. He has mentioned about it in his speech. At the Committee meeting on the list of last month, well, many Chief Ministers did not come. course, I did not like the Chief Minister not coming. When the mittee was formed, it was decided that it was on the personal basis that the Chief Ministers should be there and not by proxy. But what happened? The Chief Ministers, most of them, are not taking any interest. There was one from the ruling party. Mr. Chandra Shekhar was from the party. Mr. Chavan, Mr. Stephen and I were from the opposition. Others were Ministers, some Chief Ministers and the Vice-Chancellor of Aligarh versity. Many Chief Ministers did not come. Mr. Jyoti Basu did not come. Along with others, many other Chief Ministers were also absent. Another Minister came from West Bengal. We travelled together from Calcutta. That

Minister gave a very happy account of the situation in West Bengal. Only I protested against it. Sir, almost simultaneously the riots were taking place in Nadia. The Minister West Bengal who came to the Committee told the meeting of the Committee on Harmony that he been in consultation with the Chief Minister before coming and that the situation in West Bengal was good on a the whole. He eaid that there was no communal tension. He said that West Bengal was free from communal tension. Well, when we were travelling next morning by plane, we were both reading the incidents that had taken place. I say this thing by way Sometimes, illustration. giving an even the secular forces and the left forces are complacent about things. I will just give a few sugges-

# [The Vice-Chairman, (Shri Arvind Ganesh Kulkarni) in the Chair]

I do not want to say much. It is well known that the Vice-Chancellor of the Aligarh Muslim University was forced to close down the university on the orders of the District Magistrate. (Time Bell Rings). You have come and started ringing the bell in such a manner.

THE VICE-CHAIRMAN (SHRI AR-VIND GANESH KULKARNI): You have already taken half an hour. Mr. Deputy Chairman told me. Four or five speakers are interested in speaking.

SHRI BHUPESH GUPTA: I will suggest that the recommendation of the Minorities Commission should be made public, I am finishing after giving the suggestions. That report should be made public. We were told, at a meeting on the 17th December last year, by the Chairman of the Minorities Commission that there was an interim report which the Government not only did not publish and also did not implement. Therefore, we would like to have the report and to implement it after consultation with all the

concerned forces. Sir, we are a little disturbed to learn that the R.S.S. is objecting even to the existence of the Minorities Commission. This is a disturbing factor. Sir, such commissions are needed-not nar -sake commissions, but real commissions. I have to give one or two suggestions only. I will give all the suggestions to Com-Jagjivan Ram Committee or munal Harmony. My suggestion that the political parties or other bers should bring their suggestions in writing and place them before to be accepted. Here I committee mention another thing. A question was asked about the representation of the minorities in the police forces. I was a little surprised when the Home Minister evaded the answer. This question was raised at the meeting of the opposition leaders and the Chief Ministers with the Prime Minister. was held on the 17th of December last year. There this question up and Mr. Morarji Desai himself said that the minority communities were not having their representation in the police forces and the PAC. In fact, it led to heated exchanges with Chief Ministers of Orissa and Bihar. Now he says that he does not know anything. He was present there. It was pointed out that not even six per cent belonged to the minority communities in the Provincial Armed Constabulary. Sir, in many places, in the police force and other forces, it is so.

THE VICE-CHAIRMAN (SHRI AR-VIND GANESH KULKARNI): Please conclude now.

SHRI BHUPESH GUPTA: I finishing now. Members of the minocommunity should be priately represented in the State and Central Government forces. That was the suggestion made. It has not been implemented. There should be proper and adequate representation of communities in the police force. That is not being done. Sir, there were proposals for organising in a better way the Intelligence Services with a definite training and orientation fighting the communal forces. That is not done. In fact, now-a-days, in the

urgent public importance Government literature nothing it said against the RSS. We get plenty literature and nothing is said against the RSS or the communal forces by name. Nothing at all. It is a strange situation. Well, all the Commissions that have taken place had mentioned them by name. But now they do not do so. (Time bell rings). Sir, now that you are ringing the bell, finally, as I sit down, all I say is, we looking forward to, perhaps, I hope, better times. The RSS and the Jana Sangh have been in seats of power. There must be a positive strike there. And unless these seats of power the administration and educational institutions and the official news media like the AIR, TV, etc. are purged of these RSS and communal forces, you can never even put up a pretence of fight against the communal forces, and they will continue to be strengthened. The RSS forces have taken the Janata power as their power. Just as landlords have taken the Janata power as their power to go against the Harijans, similarly, the communal forces. whether they are the RSS or others, have taken the Janata power as their power and they are holding the country to ransom. Sir, I do hope this is the beginning of the end of the chapter, and we do look forward that these forces in seats of power and strategic positions will be taken care of expelled from all the positions they hold. Otherwise, this country's democracy, secularism and national grity will be in the gravest jeopardy. and those who are fighting them-no matter to which political party they belong to which political affiliation they belong-deserve a word of cheer and encouragement and we extend them full encouragement and support in their just, genuine sincere and struggle against the forces of munalism, national disruption and national ruin. Thank you.

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SHRI H. M. PATEL: Sir, the hon. Member spoke for over half an hour.

SHRI BHUPESH GUPTA: Only half an hour?

4

SHRI H. M. PATEL: I said, over half an hour. And it was delightful to listen to him as it has always been. But there was really nothing so far as I am concerned to answer because, Sir. when he began, I thought he was going to make a serious speech, constructive speech, but it was not to be. No constructive suggestions came from him as to what should be done. He started off by saying that there were so many communal incidents in the year 1978, as many in 1979, and how, over the year, this has been more or less the same; and sometimes more and sometimes less. I thought thereafter he would proceed to sav something about almost an endemic problem of this country, and should be the way in which we should tackled it. He is a member of the communal Harmony Committee to which he is going to submit on his own personal behalf and on his party's behalf suggestions for preventing communal disturbances from occurring. might have put those forward here: but he has not done so. All he has himself in delighted а diatribe against the R.S.S. and so on. I do not wish to make this an occasion answering him on these issues because they are not strictly relevant. are concerned with the fact that communal disturbances have taken place and they have reared their head again. It is a matter of great regret. . f.

SHRI BHUPESH GUPTA: Why con't you say something because after all from the next week I may not even see you here?

SHRI H. M. PATEL: You may not see me here. But I am sure you will see me somewhere.

DR. BHAI MAHAVIR: Is your eyesight failing?

SHRI H. M. PATEL: I will still be a Member of Parliament. I believe sometimes you will be moving outside

SHRI BHUPESH GUPTA: I should love to see you outside the Government.

SHRI H. M. PATEL: I am so happy that I would love to make you happy.

SHRI BHUPESH GUPTA: Therefore, Sir, let there be a contract. I will be seen by you to make you happy and you shall be outside the Government to make me happy.

SHRI H. M. PATEL: I do not wish 'to do anything of the kind. I believe in letting the events take their own course. At least let us express sentiments which might make both of us happy.

SHRI M. KADERSHAH (Tamil Nadu): Mr. Vice-Chairman, Sir with a sense of deep agony and profound sorrow I rise to speak on this subject bacause this is not the first incident on which we are discussing this matter. On several earlier occasions also we have discussed this problem and again we are discussing it today. I want to know whether the Government taken note of the earlier observations made by the hon. Members of this House. I would like to say that if the Government has not learnt any lesson from its past experience and if they have failed to see the writing on the wall, their fate is doomed.

A distressing factor in the history of communal disturbances is the failure of police intelligence to warn the authorities in time so that any trouble brewing could be nipped in the bud. So far we have seen that the Government takes action only after the incident has taken place. They are not able to prevent the riots well in advance. It has been stressed repeatedly that the function of the police is not only to maintain law and order but also to be extremely vigilant so that any signs of the beginning of communal trouble can be spotted early and remedial action taken. Sir, we had suggested earlier that police intelligence should be organised as a separate force under a police officer of the rank of a D.I.G. in each State. I would

like to know what the actual position now in this regard is. Organising a pre-emptive police intelligence force would be an invaluable step in right direction. I am thankful to the hon. Members for demanding there should be proportional representation of the minority community in the police force and other paramilitary forces. We have seen in Aligarh, that the Provincial Constabulary, and in Jamshedpur, that the Bihar Military Police, joined hands with the majority community in their attack on the minority community. If there had been proportional representation, this would have been avoided. But the hon Minister is misleading the House by saying that Muslims are not coming forward to take up these posts. I would like to know whether the Minister himself had not made two kinds of statements. On the one hand, he said that the Muslims are not prepared to accept the posts. On the other hand, he said that the Muslims are not performing well in the open competition. I would like know which of the two statements made by the hon. Minister is true. I would like to know whether he maintaining any record of the applications. (Time bell rings). Sir, I have not even taken two minutes.

Calling Attention

THE VICE-CHAIRMAN (SHRI AR-VIND GANESH KULKARNI): You have taken seven minutes. You ask questions. This is a Calling Attention. You have to ask two or three questions and then conclude.

SOURENDRA PROF. BHATTA-CHARJEE (West Bengal): How can it

DR. BHAI MAHAVIR: Let him carry on. Our other friends had carried on giving sermons after sermons.

SHRI M. KADERSHAH: This is very sensitive issue.

THE VICE-CHAIRMAN (SHRI AR-KULKARNI): VIND GANESH Dr. Bhai Mahavir, when I am in the Chair, I have to follow the rules, I

urgent public importance what do not want to say anything somebody else will do.

to a matter of

DR. BHAI MAHAVIR: Sir. I only saying that as an hon. Member of the House, let him also enjoy same privileges which our friends like Mr. Yadav, Mr. Bhupesh Gupta and Mr. Jha have enjoyed.

THE VICE-CHAIRMAN (SHRI AR-GANESH KULKARNI): I am not expected to allow half an hour for everybody and I would not have allowed him if I would have been here from the beginning.

DR. BHAI MAHAVIR: Is it our hon, friend's ill-luck that you happen to be in the Chair?

THE VICE-CHAIRMAN (SHRI AR-VIND GANESH KULKARNI): He is cooperating with me. We have to do business in the House.

SHRI M. KADERSHAH: I would like to refer to the findings made by the various Commissions which had been appointed by the Government on communal unrest and the measures suggested by them to prevent recurrence. The fact that incidents continue recur periodically shows that there is no political will and administrative calibre to implement the recommenations. It is time a fresh look is taken at these recommendations and sincere efforts are made to weed out the canker of communalism which and on threatens to eat into the vitals of our society. Since, we had made our observations earlier, I would like to be brief and will put straightaway my questions.

Firstly, will the hon. Minister place on the Table of the House the total number of communal riots from 1977. up to date, with number of casualties? I would like to know whether it is a fact that the attack on the minorities and the Scheduled Castes have increased during the last two Secondly, the causes look apparently small. But the incidents are into flames of bigger proportion interested elements, mostly political. Behind these communal riots. appears to be a political game. Why is

240

#### [Shri M. Kadershah]

not the Home Minister naming that organisation which is so widely known to be at the back of all these troubles? Why is he shielding the organisation? Thirdly, there had been an exodus of a large number of people belonging to the minority community to the neighbouring Bangladesh after the recent communal riots in Nadia district West Bengal. Actually, how many of them have returned and what rehabilitative measures were taken by the Government for the displaced persons? Aligarh which is a centre of learning and education has been burning with communal frenzy and riots for about a year now and the Government has failed to control the situation. had not the local administration taken preventive and positive measures? Aligarh has a master plan to communal riots. What preventive measures were taken and who is responsible for not sealing the vulnerable points before the flare-up? For ample, what steps have been taken at Madargate, Upperkut and Shamsad Market, which are said to be the originating places of these trouble. prevent bad characters or trouble shooters? If repeated communal riots are any index of the deteriorating law and order situation or the administrative incompetence, why should not the Home Minister resign? Aligarh often rocked by communal riots. you are not able to govern one city in the country, what right and what capacity you can have to govern the whole country? who is responsible for all these riots? Is it the Home Minister or is it the Officers? If it is the Home Minister, it is his duty to resign. If it is the responsibility of the officers, why have they not ·been sacked? Do you think mere transfers will bring in the desired results? Is it not a fact that the increasing number of communal riots are clear writings on the wall that secularism has been torn to pieces? Why are the Minister and the Prime Minister not camping at the troubled areas like Aligarh to restore confidence among the people? What steps have

taken to win confidence of the minority community? They feel that they are living with a sense of insecurity... Why have peace committees not been. fully vitalised and pushed into action for creating normalcy? Why have arm. licences not been freezed? It is said. that a number of people carry licensed arms. Why have these licensed arms not been seized by the Government? It is also reported that bombs were hurled in places like New Markt in Ranchi and in Jamshedpur. Some of the bombs are reported have the mark of the Army. How do the people get these bombs?

Finally, Sir, will the Home Minister take this House into confidence and report if there is no hand of any foreign agency like the CIA, behind these riots?

SHRI H. M. PATEL: Sir, I can assure the hon. Member that there is no foreign agency behind these riots. I can also tell him that every effort is being made to contain these riots. The hon. Member should have known from what has been said already, so often, that communal disturbances have been occurring ever since independence.

SHRI M. KADERSHAH; But now it has increased.

SHRI H. M. PATEL: Please listen to me. I did not interrupt you when you spoke. You wanted answers and I am giving the answers. Thereafter there can be another debate if like. The communal riots have gone on occurring. Mr Bhupesh Gupta gave statistics of several years. It is a serious problem, it is an endemic problem of our country. No Government has, unfortunately, yet ceeded in overcoming it. It should be the duty of all of us to try and our heads together to find answers and not merely go on saying why this is not done and why that is not done. We should see what steps we have taken and the steps that we have taken have been narrated by me, they are there in the statement. In fact, I gave figures, I did quote figures to

you and I will mention them again a little later.

So far as Aligarh is concerned, unfortunately it is very true that it i3 which there have the one city in been communal disturbances have occurred, probably, more often than in any other city. It is true and, therefore, every effort is being made normalise the situation to try and there. The Chief Minister of Pradesh has been there. He has tried his utmost to see that peace mittees are set up, mohalla committees are set up of the two communities, in order to see that disturbances do not take place. In fact, normalcy is returning. It is not as if there has been continuous trouble in Aligarh After the trouble that took place last year there has been quite a longish period when there has been no disturbance, no trouble at all. Then there came this question with reference to the Aligarh Muslim University Bill Protests were put up here and some incident occurred at Dadri railway station which once again led to certain disturbances. That was not so much a communal disturbance as actually trouble, it is said, between the police and the returning students. You mentioned about Samshad Market etc. I may tell you that Aligarh, though it has a large University and a number of students, unfortunately has no campus. A main street goes right through it which makes it difficult completely to keep out the so-called outsiders from it. In fact, in regard to the hostels the Vice-Chancellor himself admitted that unauthorised persons had been living in those hostels and therefore, when trouble arose they were not quite certain which groups started the trouble, whether the unauthorised persons who had somehow gone into these had done it or not And, therefore, among the steps that he has taken now is to be very strict in the matter of those who are to reside in the hostels and to take steps in regard to that.

The hon. Member has also men-

tioned that I said that the Muslim were not offering themselves for recruitment in the army and the police and so on. When I said that, I was only stating what had been the very recent experience in Uttar Pradesh. I shall be very happy if they will come along and we are actually making efforts now to point out to them that they will be welcome to these. But they have to fufil normal requirements-both of education and other standards. For constable, tower standards are there: for Sub-Inspectors etc. the qualificatins required are perhaps slightly higher. But I never said that the psition was exactly the same every where. In some States the position of Muslims representation in these services is. higher. But it is nowwhere as satisfactory as it should be.

He also said that there was an exoodus of minority communities to Bangladesh. There was certainly ลห exodus and I read out the figures, as given by the State Government. said that the figures were that somewhere around 7000 persons belonging. to the minority communities crossed over to Bangladesh subsequently till the 3rd of July 6. 1977 of the Indian nationals of the minority communities had returned, and steps are being taken to rehabilitate them. You will see that a bulk of have returned. He may be them having in mind the larger figures have been put forward by Bangladesh. It has not been possible to reconcile the two. Certainly if the Indian nationals go into Bangladesh, I can assure you that when the conditions return to normal, they would be anxious to come back to this country and there will be no hindrance, no difficulty, no obstaclesplaced in their way.

PROF. SOURENDRA BHATTA-CHARJEE: Mr. Vice-Chairman, Sir, it was just by way of repartee, but a remark that has been made by the

#### [Prof. Sourendra Bhattacharjee]

Home Minister in reply to Mr. Bhupesh Gupta displays perhaps an attitude which will not be required to meet the situation in regard to communal riots. The hon. Minister said: 'I believe in events taking their own course". If this is the attitude even in regard to these things, or if that attitude of his influences the course of action of the Government in that matter also. then God save aus. It has been referred to by many speakers that it is with a nauseating regularity that since Independence this phenomenon has been occurring all over the country-and from before Independence. Then it was said that it was due to the British policy of 'divide and rule'. But what is it that has been responsible for this regular occurrence after Independence has to be gone into. What are the interests that bring about these communal riots in various parts of the country? Dr. Zakaria quoted from an experienced police officer's comments. Therein a point was mentioned that the propertied people out of economic rivaly-I am not quoting the exact words but our only speaking from memory-create these communal riots.

It is that point from which 4P.M. riots should be communal viewed that it is the vested interests who want that the common man should not come up. They try to weaken the common people economically by creating these riots, riots between two communities, riots between different castes on parochial lines and in other forms. It takes different forms. Now the question is whether there has been any serious effort to find out the forces which have been behind these communal riots. The Home Minister has rightly said that the actual outbreak of the riots in many cases was over trivial issues: perhaps they were permeditated. I remember just after independence, in Calcutta there was a riot in the month of September, 1947. Nobody could say clearly what what the reason for the out break of the riots.

When we were going about the city

to propagate against the riots to establish peace and peace squads. when shops were being looted by hoodlums, the then Police Commissioner, Mr. Chatterjee, with his police armed with revolvers was standing as an idle spectator. When we repeatedly pointed out why he was not taking any action, why he was not arresting the rioters, he said let it happen. That is another aspect which we must take into account.

My first question is whether any analysis has been made as to which are the forces which are behind such communal riots. Secondly, what has been the role of that administration and the police and whether any lapse on the part of the administration has been properly penalised. Take, for example, the behaviour pattern of the Bihar Military Police. I do not know why it is called military force. I have no idea as to why the armed constabulary of a State is called military police. Their behaviour at Jamshedpur came under sharp criticism. May I know whether any investigation was made and any action was taken against the erring policemen. Whether the same thing was done in regard to the armed constabulary, the P.A.C. in Aligarh and elsewhere where these complaints have been made. In West Bengal also, in regard to Nadia, so far as the attitude of the Government there is concerned, political will, I think, has been back-Our esteemed friend. Bhupesh Gupta, does not allow any opportunity to have a dig the leftist government. But in season and out of season it is his pastime to criticise other governments. Otherwise it is a moot point whether Mr. Jyoti Basu was ready to attend a not in regard particular meeting or to Nadia. The Home Minister stated that it was a culmination of the dacoities across the border. Now, what did our Border Security Force The riot in Nadia was quelled. Incidents occurred when two persons were killed. And various reports

245

have come out. Whether 200 people came across the border or 2,000, the fact remains that there has been an explanation from the side of the Border Security Force that they were performing their duty excellently but that they were overworked and harassed and because of the rebellion of the CRP, CISF, etc., they have not been able to devote as much attention as possible. Whether such lacunae. such lapses on the part of anyone in the Administration or police was properly dealt with and action was taken is the question because that is necessary. I do not think that so far as the representation of all in Administration or police is concerned, I am all for it and so as our Coustiperhaps it is free for goes, everybody to join any service or any occupation.

SHRI JAGJIT SINGH ANAND (Punjab): Only on paper.

SOURENDRA BHATTA-PROF. CHARJEE Many things are on paper, Mr. Anand. But if recruitment to the police force is done or if recruitment to the Administration is done on a communal basis, whether that will be any solution and whether that will improve the communal situation, that is the question which we must face. I remember what has been the outcome of the Congress unity slogan, I mean, of filling up the Administration and police and para-military forces on the basis of communal ratio. I think that will aggravate the situation. So my specific point is whether the lapse in the part of the Administration was properly suggestions I concrete with. Two give. Joint bodies be formed to keep a watch on the situation wherever any communal tension develops and there should be a link-up with the Administration so that immediate action can be taken in the matter. We know that these communal developments break out in a very unforeseable manner. Therefore, it is necessary always to be on the alert without allowing events to take their own course.

SHRI H. M. PATEL: Sir, it is perfactly correct that one should be aiways on the watch for possible danger signals with potential for possible communal disturbances. This is what I also mentioned in the statement I read out that we have written to all the Chief Ministers to take special care about this matter and special care in respect of sensitive acras in their States to see that their intelligence organisation in regard to this matter is properly organise; so that they get the earliest possible notice with regard to this. So far as the rest is concerned, I may say that in Aligarh, on the first occasion when the trouble took place, a Commission has been appointed. Again with regard to the events in May, a similar committee has also been appointed to go into those occurrences. In Janshedpur too a Judicial Committee has been appointed. So in all these cases we always do try to find out how. things happened, why they did heppen. who was responsible, whether there was any lapse and, if so, whether that lapse could have been avoided and if any responsibility could be pinned on anybody or any group. So that is always done so that action would be taken. Unfortunate.y these inquiries do take longer than ore like. My hon friend seized would upon some observation I may have made—I do not know in what context I said-that events must take their own course. I do not think I made it in the sense that . . .

to a matter of

urgent public importance

SOURENDRA BHATTA-PROF. CHARJEE: I said it by way of repartee.

SHRI H. M. PATEL: Repartee may be a different matter, may be with reference to whatever he was saying. I certainly was not saying that communal, occurrences should be allowed to take their own course.

SHRI JAGJIT SINGH ANAND: It was in a different context.

SHRI SYED SHAHEDULLA (West Bengal): Mr Vice-Chairman, Sir, the

#### [Shri Syed Shahedullah]

matter has been elaborately discussed. So I will go over to the pointed references in the statement of the hon. Ministers. He attributed all these things to trivial occurrences. This was protested against by Dr. Zakaria also, though not with enough ground. Looking at the things one cannot say that they are trivial things that are occurring. Even imperialism goes deeper than this. He is only looking at the things superficially. Then the second point is that he has always mentioned that it is a malady with our people and with our country. With all my strength I protest against the slander against the people of the country. About these communal incidents as has been stated by other Members also, he does not mention the political forces behind them.

He will mention the people of the country slander them, but he will not mention the names of the RSS or the Jamiat-i-Islami or other communal organisations. This he will go on avoiding naming the political forces behind these so-called trivial incidents.

SHRI JAGJIT SINGH ANAND: It does not politically suit him.

SHAHEDULLAH: SHRI SYED This is so not only today. Go back to more than fifty years and see the old bunch of letters written to Pt. Jawaharlal Nehru. Pt. Motilal Nehru wrote to Pt. Jawaharlal Nehru. "The liars and slanderers call me as a beef-eater throughout U.P. and say that I am responsible for the defeat of the Swarajya Party." My family had been in the Congress from 1890 to 1947 when we came out of it and joined the Communist Party; we then moved over to the communist path So I know from my memory and experience how we had to fight the communalists even at the time of the Congress. Now some people say that the RSS people are encouraging all these things. The RSS is in the Janata Party now, They all seem to free the Congress of the blemish. But the RSS was nourished in the bosom of the Congress. It is. only in 1936 that the Hindu Mahasabha, the Jana Sangh and the Muslim League were ousted from the Congress. The Congress had ceased. to be the Congress which in its constitution had said that no communal force will be given any seat in the Congress. But even then we know from our past bitter experience how the secular forces failed to get better off the communal forces and how the latter had their day with the help of the British imperialism and the vested interests till the partition of the country. It is a sad story of the bourgeoisie failing to get a proper leadership. Of course, I regret that our working class and its party could not come up to the task of fulfilling what the bourgeoisie failed to do. Now this bourgeoisie is putting the blame on the people of the country and all that. Well, the Christian came even before the Muslim came and the Muslims before they came here were traders. How did they get shelter in this country if this country was full of this malady? It is not so. I am proud of the fact that my country has a tradition which though not understood in the modern age as secularism at least fits into the tradition of secularism, fits into the tradition of democracy. That tradition my country has.. So I will again protest against this thing. Even Shri Morarji Desai the Prime Minister, has said that these communal riots have been there; but they have not been there always. I will not go into the details now. I know from my memory when I was a Congressman how I had to fight even the British officers. We had to unite the people of our place to fight. back the communal forces that the trying to let British officers were loose. I, will not go into that in detail again. Yes, there are economic factors. Just as in the villages the Scheduled Castes are attacked land, so also in the towns for shops and trades communal riots are taking place because earlier there

to a matter of

Muslim localities in central places in the towns and cities. But are economic jealousies sufficient to rouse the people unless political forces RSS and the Jamait are there? Some people are saying that they are free The Jamat-e-Islami from all this. had a conference in New Delhi when Shrimati Indira Gandhi Wac power. It was apparent that .Jamat-e-Islami was helped to organise the conference, and the "RADI-ANCE" came out with banners saying how the Government had helped to organise the Jamat-e-Islami conference. So the communal forces had never been isolated all these years, and they have been in the body politic of this country.

So far as the bourgeois is concerned, all the bourgeois parties have their share in organising these things. About chauvinism, we see in Nadia in Bengal "Amra Bengali". Anand Margis and the RSS all contributing to these things. One sort of jective chauvinism leads to another. One may attack a Hindustani Muslim in Calcutta and a communal riot may take place. These things occur in this country. If you go on campaigning against cow-slaughter and go on hunger-strike, the entire outlook seems to be similar to that of the RSS. So, you cannot say that the entire thing is simply that helpless people are behaving like this or that. The entire thing is ensured by political forces. Not only the RSS but even Vinoba Bhave comes into the picture somehow or other however innocent his thinking is.

The Government talks of firm action. How many murders have taken place and how many people have been brought to book for murder of these men? After all many human lives have been lost and the perpetrators of the crime go scot-free. Because it is a communal riot somehow it cannot be done. Even the policemen seeing people burning houses do not take any action. They go scot-free. No specific case is laun-

ched. Where is firm action? We do not see firm action anywhere. these 30 years how many would have been hanged if specific action had been taken? How many people would have been imprisoned for 20 years, given life sentences firm action had been taken? That shows what firm action has been taken. The merit of the police officer is not taken into account. The merit taken into account is how many bullet firings he resorted to and how many striking workers he killed. But the merit of the police officer is not seen in how many case, he tackled and prevented communal riots. he gets promotion on the communal riots. The more the communal riots the more the promotions he gets. When Poland was freed, some imperialist power tried to organise riots. The new Government said that the officers responsible for law and order would be imprisoned for two years if there was occurrence of riots.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): You have now to conclude.

SHRI SYED SHAHEDULLAH: All right, I will conclude with a few sentences. On Nadia I will have to say something.

The Government has to specifically issue instructions that they take action against the officers there is any occurrence of any riot and if there is a failure on the part of the Government officers to maintain law and order. This is their duty, not just keeping quiet. Anyway, so far as Nadia is concerned, it has been stated by the honourable Minister. I would say the West Bengal Government do not look have not been looking, into things this way. They look at it that some reactionary forces, some political forces are doing this. Firm action should be taken against the real perpetrators of this crime and at the same time organising paigns against these reactionary for[Shri Sved Shahedullah]

ces. All political forces, particularly the Left Front parties, should be united, warning people against the disruptive and reactionary forces. The West Bengal Government has to see the real malady; otherwise, this malady cannot be cured... (Time bell rings).

SHRI H. M. PATEL: The honcurable Member has been good enough to analyse the situation as to how these things occur and I will certainly take full nute of it. I do not think he expects any particular answer.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Dr. Dutt only two minutes, please.

DR. V. P. DUTT (Nominated): Mr. Vice-Chairman we are calling the attention of a crippled and crumbling Government to a very alarming situation which has arisen in this country. Unfortunately, with all respect to the gentlemen occupying those positions. I will like to say that we have had a sleeping Buddha our Home Minister and a holier-thanthou Buddha as our Prime Minister. The greatest failing of the two years of misrule of this Janata Government has been to deal a virtual, fatal blow to the secular character of our State. There is no point in mincing words. I entirely agree with my colleague, my esteemed elderly colleague, who has just said are you afraid of identifying forces which are behind this violence?" We have no use either for Muslim communalists or Hindu communalists. I am as much Jamat-e-Islam as against RSS. point is this Mr. Home Minister if you will wake up for a few minutes politically and otherwise. Would you like to tell us which the greatest danger to the secular character of this country is? RSS or not? I would also like to say one thing. I want to tell you why I wanted to speak today. I had said a lot of things on this subject in this House before. I

do not want to repeat them. I do not want to go into the history. I have quoted from judgments of Commissions as to who was responsible for these riots. I am not going into that again. Now, I went to Aligarh and what I saw was shocking. It was an eerie scene. It was not peace. It was the lull of the graveyard. Some of us, my friends and I, political colleagues, we went to various mohallas. We talked to the people there. First of all, the very process of getting them out and talking to them was a task. I was wondering whether I was living in India or in a theocratic State of the 19th century or the 18th century. Not a soul in the streets. There was curfew. But the curfew had been Yet, we had relaxed at that time. Some children to shout for people. would come out and see who there was. Some people would speak from the windows. Some would look from the verandahs whether it was a friend or a foe or whether it was a policeman with a bullet or what was happening. And then gradually, they were coming out and women wailed and cried. In one mohalla there was hardly an adult. All of them had been rounded up and most of them belonged to the minority communities. They were rounded up and taken to the prison. We tried to do whatever we could do at that time by trying to promote formation peace committees, and so on and so forth. I would like to tell the Home Minister—whether it was right wrong-I am not going into question-that the minority community in Aligarh has completely lost faith in the bona fides of the Government. I do not want to make a political speech and I am not making one. What I want to say is that when the whole community loses total faith in the administration, that administration does not have any business to be there. That is what is happening there. What was being tried was to match up with the backlash of the majority community. The RSS hoped for the backlash of the Hindu majority community. The Jamat-e-Islami is trying to make use of the same methods which the RSS has been adopting. As I said earlier, I have no use for both. But I know the gravest danger is from these forces I have mentioned.

We went to the jail to see people who had been rounded up. ashamed that a seventy year old person-a Hindu-who had worked all his life for secularism and against communal riots was in jail whereas another man who was one of promoters for spreading hatred between the two communities was going scot-free. He was even going to the prison to give food to his fellows. Other respectable people were also in the jail whereas the goondas were out.

I would like to know from the Home Minister—if he is there next week—whether he would go himself to Aligarh and whether he will spend a couple of days, if necessary a week even, and find out who were the forces behind these riots.

Secondly, I would like to say that one of the major problems has been the fact that there are people who do not want the Aligarh Muslim University Bill to be passed. Again and again I have been saying that the more you procrastinate the Bill the more troubles will be there. Again, I would like to know from the Home Minister-if he is there next weekwhether he would take steps to bring forward the Bill immediately suitable democratic modifications and have it passed by both the Houses of Parliament so that this evil can be nipped in the bud.

Thirdly, he was saying that Muslims are not coming forward. What steps have you taken in Aligarh for the creation of a mixed police force because there is no faith left in the existing police force?

SHRI H. M. PATEL: You cannot have a separate police force for each

town, recruited from that town. We have a police force for the whole State and recruitment to that force is open to everybody from the entire State. We shall make every effort to see—instructions have been issued on these lines—that all those who offer themselves are considered for recruitment.

PROF. N. G. RANGA (Andhra Pradesh): He means that some Muslim policemen might be posted in Aligarh.

SHRI H. M. PATEL: Nobody says no. I was saying that you do not necessarily recruit only from Aligarh. About the mixed police force. I accept the suggestion.

PROF. N. G. RANGA: For that area.

SHRI H. M. PATEL: If that is possible, provided you have them.

The hon. Member referred to the crippling and crumbling Government, and asked me if I will proceed to Aligrah, if I am here next week. I certainly would like to do that provided my responsibility to the House does not prevent me from going there. If on every day there is a Calling Attention on various issues, I will have to be there in this House and then I cannot go. With your co-operation, I may well be able to go.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Now, we shall take up 'Special Mentions'. Mr. Anand. Only five minutes.

SHRI JAGJIT SINGH ANAND: I am thankful to you, Mr. Vice-Chairman, I will not take the sixth minute; I will finish before 5 minutes. I am thankful to you for allowing me tomention a very important matter.

SHRI AMARPROSAD CHAKRA-BORTY (West Bengal): I am also one the list.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): No, the list which has been given to me has been completed. I am sorry. The Deputy Chairman gave me this list. This is finished.

SHRI AMARPROSAD CHAKRA-BORTY: I gave my name.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): The Deputy Chairman gave me this list. In addition, Mr. Dutt has spoken. Now, the Minister has already left. If you had given it earlier, I would have accommodated you.

SHRI AMARPROSAD CHAKRA-BORTY: I had given the name. I hoped you would call me.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): May I read out the names? It is finished. That's all. Mr. Anand, please.

#### REFERENCE TO THE ATTARI RAILWAY STATION

SHRI JAGJIT SINGH ANAND (Punjab): You start counting my five minutes from now. I have to mention about the chaotic condition, crowded counters, stranded passengers, no night accommodation and long queues in simmering heat at Attari Railway Station, resulting in death of waiting passengers.

Now, Sir, Attari historical is a town. It has gone down in history because the great warrior of the Sikh-British War, Gen. Sham Singh, belonged to District Attari. The town had been in great neglect since the partition. It lies exactly midway between Amritsar and Lahore two big cities in the pre-partition Punjab. Now, Sir with the improved situation between the two countries, Attari was opened up as the main point of entrance for passengers coming to India from western borders. Sir, the railway services were also

improved. A railway train was run from Lahore to Amritsar. Now what has happened is that there is total lack of perspective in all things that you do. Before the easing of the situation, it was only about 250 people who used to cross on both sides between Pakistan and Punjab (India). Now, Sir, over 2,000 people are travelling both ways. I have a cutting with me from the 'Tribune' a very liberal and conservative paper, and cuttings from the writing of a correspondent that I sent along with press party from my own 'Nawan Zamana'. The 'Tribune' correspondent says:

"The passengers are packed in the trains like sardines. The trains cover a distance of barely 55 km between Lahore and Amritsar in six hours."

Then, Sir:

"The platform was littered with baggage. There was hardly any room to move from one counter to another. The children were crying and their parents were rushing hither and thither for a glass of water for them."

Then Sir the trains come generally late and the clearance of passengers takes so much time that trains have left for Amritsar and the passengers are stranded, and those who are cleared from Attari have to pay exorbitant rates to the 'taxiwallahs' to reach Amritsar. But by the time they reach Amritsar all the trains for Delhi have left. The railway station at Attari is without any proper shelter without any drinking without any doctors. and Nearly 40 Customs counters there are always crowded. Sir, those who come to India with great hopes think the very first impression they get is so horrible that they believe that it is a bad omen that they are beginning their journey thus. I myself have travelled by the Frontier Mail when come from Jullundur